गयीं और अगर इन लोगों को और पुलिस इन्स्पैक्टर को मुझतल नहीं किया गया तो सारे राष्ट्र में बीए सारे देश में बौर उत्तर प्रदेश में सरकार को पैरेलाइज कर देंगे ग्रीर सरकार के एक भी काम को हम नहीं होने देंगे ।

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Rameshwar Singhji, please conclude.

श्री रामेश्वर हिंह : जैसा कि इतिहास में हमा है। 1942 में अप्रेजी साम्प्राज्यवाद के खिलाफ हमने बगावत की थी। सारा राष्ट्र खडा होकर एक साथ हो गया था अपीर हमने उस समय सारी जेलों को भर दिया था। आज भी हम इस सरकार के साथ वही व्यवहार करेंगे गगर प्राप ऐसे मामलों को बन्द नहीं करेंगे श्राज वहां माया त्यागी का चीर हरण हुआ है। द्रीपदी का चीर हरण नहीं हुआ था। उस की कमर का वस्त्र उसके साथ लगा रहा था। यहां माया ल्यागी का चीर हरण हुआ है। इसलिए आप के द्वारा आखीरी बात कह कर में बैठना चाहंगा कि माया त्यागी का जो चीर हरण हुआ है, जो इमारी बहिनों का श्रामान हुआ है, जो उनकी बेदण्जती हुई है उसके कारण अवश्य-म्भावी है कि इस स कार का नाश 6 महाने के अन्दर हो जाएगा और इस सरकार को हिन्दूस्तान के शासन से मिट जाना होगा।

THE VICE-CH VIRMAN (SHRI R. R. MORARKA): The House stands adjourned to mee, again at 2.30.

> The House then adjourned for lun h at forty-seven minutes F ast one of the clock.

The House rea, sembled after lunch at thirty-three *n* jiutes past two of the clock, The Vice-Chairman (Shri . Sawaisingh Sisodia) in the Chair.

PAPERS LAID ON THE TABLE contd.

Notification of the Ministry of Finance (Department of Revenue) and related Papers

SHRI MAGANBHAI BAROT: Mr. Vice-Chairman, Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 154fF[No. 347/1!78-TRU (Pt.) dated the 29th July, 1980, together with an explanatory note thereon.

[Placed in Library. See No. LT-1176|80].

SHRI SHIVA CHANDRA JHA (Bihar): Why was it not included in the list?

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA); Discussion on the Appropriation Bill continue.

THE APPROPRIATION (NO BILL, 1980—contd.

SHRI V. B. RAJU (Andhra Pradesh) Mr. Vice-Chairman, Sir, the Finance Minister in his speech, had observed in the following manner:

"A_s there is a great deal of inflationary potential in the country, the prime objective of our policy will be to achieve price stability."

Mr. Vice-Chairman, Sir, the Appropriation Bill should be examined against this background and it should be seen how far the amounts that are being appropriated for various heads of account will help in stabilising the price structure. It is no use talking about many things which we may no* be able to tackle or making any promises which may not be fulfilled.

[Shri V B. Raju.]

Sir, there are two problems that the nation is facing on the ec0 nomic front. One is inflation. The other is the negative growth fate, to which I referred yesterday. Sir, what is the strategy? I would suggest that the medium term strategy should be: save the economy from the bureaucratic strangulation. I hope the Minister appreciates this. We have mare administration than is nece. ssary, than we require. In fact, the administration has not only become a Brake Inspector but sometimes a brake. Everything has actually been reduced to bureaucratic action. This is an arena or an area in which the Government must demonstrate all its capacity and must exercise its mind and see that as far as possible the economy is released from this strangulation, I call it.

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Then the second is: Save it from the continued molestation by the speculators and the hoarders. Sir, I would put it that today in India it is more profitable not to produce than to manufacture anything. With the availability of the bank finance, you can build up your inventory and wait for a year, and the inflationary climate v/ill get you a 20 per cent profit. The same commodity which you have preserved or which you have brought under your inventory for the manufacture of certain goods, when sold in the market, gets a higher price. Secondly by under-manufacture or by not manufacturing to the capacity, by creating a scarce market, there is a premium available for the commodity. Take for instance, the Bajaj Scooter. It has a premium of Rs. 5,000 to Rs. 6,000 Our tall talk is that we actually produce more scooters. It is economising on fuel, no doubt. An vehicle for the middle-class people and the low-income people, has a permium. •Cement has a premium. All of a Sudden how can cement be scarce? At one stage we were exporting cement. If you pay Rs. 52 for a bag any quantity of cement is available in the market. How is it available? How are the tall buildings going up?

Construction of 6-storeyed, 7-storeyed, buildings is going on. For the common man, to get one bag of cement, it becomes very difficult.

So, to create a scarce market is to the advantage of three people. These are the three forces which are playing havoc in our country. It is advantageous to an unscrupulous trader and a manufacturer. That is one category. It is advantageous and it is profitable to a corrupt civil servant, and these two get protection under the umbrella of a corrupt politician. These three have conspired, and the misery is actually being felt by the millions. Sir, this is the state of affairs, and, therefore, the economy must be saved from the bureaucratic strangulation and from the the onslaught of unscrupulous manufactureres, traders, hoarders politicians. How could it be done? It is not for me to suggest because I am not at the helm, I am not at the steering. It is for those who claim that they have got a massive mandate, to take bold steps. I do not find any such thrust in this Budget, such bold venture in this Budget.

Let me say a word about what I was telling yesterday. We talk about savings. There are savings in the country. Savings is not a problem. I hope the Minister will agree with me that in the long-term perspective savings must actually go on increasing. Without savings there can be no investment, and without investment there can be no growth. But I can tell you that in 1950-51 the savings were only 6.82 per cent; in 1960-61, after a decade, they were 9.98 per cent; in 1970-71 they were 13.23 per cent. At this moment they are about 21 per cent. Therefore, the problem is not of savings. How these savings are applied, is the question. But I am sure that they are being misapplied. The other day we were discussing on the floor of this House how bank finances, how mobilised savings, how private savings, how household savings, were misapplied in sick industries. And I mentioned on an earlier occasion also that 344 large and medium undertakings,

whose eligibility 3 Rs. 1 crore and more for borrowing from the banks, were considered to be sick and Bs. 1,600 crores of bank finances were involved in them I do not know whether any pie .vill come out of it. We had a merge scheme for merging a healthy unit with a sick unit. What has happered to that scheme? Nothing has happened. The sickness is growing, Mr. Minister. I want this matter to be thoro ighly probed. Otherwise the banking organisation is going to face a crisis—not only the banking organisation but even the termlending institutions. In answer to a question, th< Government has implied the infoi mation that a sum of Rs. 197 crores of institutional finance is also involved in 322 sick units, large scale and m idium scale. We do not know what is happening in the «mall scale indus ry. We have six lakhs of small cale units in this country. I am to Id that many are simply on the verge of closure. What is the state of affairs there? We do not know. Sir, this is the state of affairs.

Then I would ome to the Budget deficits. Deficits by themselves are not so harmful. But for what purpose are you usini? these budget deficits? The budget deficits were meant actually to meet i situation of development. When ve do not have resources, either w« borrow from outside or borrow f om inside or we fall back upon tie reserve money. But an instrument which was meant for development s being used for current consum] tion. The whole trouble has arisen because these budget deficits are being used for current consumption and not for development. That is why we are seeing this inflationary tendency also in this country. How do these deficits actually emerge? On< reason is, through various types of fjbsidies. One economist has estimated that direct and Indirect subsidies which are given to various categories, may amount to Rs. 2,500 to Rs. 3.100 crores. We have worked out the c irect casb subsidies. They are about Bs. 1,800 crores. But

there are various types of indirect subsidies, and the total amount of subsidies goes up to Rs. 2,500 to Re. 3,000 crores in our economy. And no economy can survive on subsidies, Now, this is one of the reasons for the budget deficits.

Another reason, as I said yesterday, is the increasing non-developmental expenditure. And lastly, there is the growing defence expenditure. Sir, if you see the magnitude of the growth of nondevelopmental expenditure, out of a total expenditure\—that is, both revenue and capital—of Rs. 5,245 crores in 1971-72, that is, ten years ago, the non-developmental expenditure at that time was Rs, 2,930 crores. Sir, today the non-developmental expenditure is Ra. 9,532 crores—a growth of 34 times in ten years. Sir, there is actually a technique that is being employed to conceal the dust under the carpet. They categorise it as "developmental expenditure". But there is no real development at all. Again for establishment, for motor cars, for telephones, for house-building, for office-running ...

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Mr Raju, you have to conclude.

SHRI V. B. RAJU: Just two minutes, if you will permit me. I do not know how many minutes I have taken yesterday.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Seven minutes were allotted to you and you have taken 12 minutes

SHRI V. B. RAJU: Yesterday?

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): No, today.

SHRI V. B. RAJU: Only two minutes; kindly give me. Sir, in the) name of development, in the name of 1 Plan, much of non-developmental expenditure is being incurred. Parliament does not have an opportunity 1 to probe into these things. In fact.

[Shri V. B. Raju]

the parliamentary control on the public finances of this country is the least. There is an article in the Constitution that Parliament can pass a law fixing limits on the borrowings by the Government. The public borrowings by this Government have exceeded Rs. 40,000 crores. Parliament has no control over it. And the interest paid on that borrowed money is a charged item; it is not even voted. Parliament has the least control on the public finances of this country. And the expenditure that is being incurred in the name of plan and development is mostly non-developmental expenditure. It is just dust under the carpet, (lime bell rings.)

I will just touch upon some subjects without elaborating them. Take, defence expenditure. We cannot open our mouth in the name of security of the country. So, any amount can be spent. It lias exceeded Rs. 3,000 crores and annually it is growing by Rs. 300 crores. The question is whether it is all necesary. The Parliament has no opportunity to scrutinise it because under the cover of secrecy we cannot discuss it. I would like the Parliament to have a session in camera just to go into the defence expenditure. Science and technology have intruded into our defence system. From horse we came to tank in the first war, from tank we came to aircraft in the second world war and now aircraft has no relevance. Today it is the day of missiles. Many important developments have taken place about which we do not know. Therefore, this defence expenditure has to be gone into.

Indebtedness is growing. The liabilities of the Government of India are growing and have exceeded the Rs. 50.000 crores limit. Public debt has crossed Rs. 40,000 crores. And the most gruesome situation has been reached in regard to relationship between the Union Government and the State Governments. The debts in-

curred by the State Governments and Union territories have exceeded R*. 17,000 crores and they have been reduced to municipalities. This sort of financial problems we have now will lead us to chaos and will place us in such a position from which we cannot escape. Therefore, Parliament must be allowed bigger scope in the affairs of the Government in regard to financial matters. The Financial Committees of Parliament such as the Public Accounts Committee. the Estimates Committee and the Committee on Public Undertakings must evince greater interest. Look at the figures of losses incurred by our public sector undertakings. It is simply painful, after having invested over Rs. 15,000 crores on them. What is the return we have? What is the dividend? Out of all the 176 units, we have only Rs. 76 crores. Sixty-nine public sector undertakings have suffered huge losses. Coal India alone has accumulated a loss of Rs. 695 crores. This is the performance of one undertaking. A recent balance sheet of all these public sector undertakings indicates that their cumulative losses have exceeded Rs. 1,800 crores. Our economy is in shambles. I can make only this observation. Thank you.

SHRI KHURSHED ALAM KHAN (Uttar Pradesh) < Mr. Vice-Chairman, the Budget for the year 1980-81 is unique in more than one way. Really speaking this is for the first time that a balanced budget has been presented, 'balanced' in the sense that the approach has been balanced. The budget presented a realistic approach which was not adopted in the previous years. It is obvious particularly from the fact that 60 per cent of the provision has been made for the developmental expenditure and this will yield rich dividends in years to come. Besides reliefs and concessions of the order of Rs. 350 crores without any corresponding heavy dose of fresh taxes have been another very peculiar feature of this budget. In the last year's budget, additional taxation to the tune of Rs. 665 crores was levied and that too after leaving a

hig gap of defi :it which has been inherited by the present Finance Minister and this las been his real problem. It will r)t be out of place to say that the P esent Finance Minister has inherited a rich legacy of fiscal and allied lifficulties from his predecessor. Therefore, he had to adopt a very re ilistic approach and this he has do e. That is why this has been accodmed as a realistic budget by all tl e people in the country. Now, wha has happened as a result of the p evious Budget which has completely unbalanced our economic structure? It has resulted in a very high ra e of inflation which has been further aggravated by the hike in the pric es of crude and other petroleum products. This, as you know, is causing a drain on the reduced foreign < xchange which we had to experien e when we took over the Governmen from the previous administration.

Sir, it is obvious that the conditions of the people living below the poverty line can be improved only by an increase in employment opportunities, productive capacities and in the level of their w iges and earnings and this is the main objective which the Finance Minister has in view and with this objective in view he has framed the proposals of this Budget and I think tl is is the basic thing which we have to keep in view. The present inflationary conditions are directly attributable to the previous year's Budget vhen we were told that there might be only an increase of about one per cent in the prices. But we have n w seen that this one per cent increa be has gone up to a 25 per cent inc.-ease in the prices of all the essentia commodities. Sir, before I mention anything else, I would like to >riefly mention something about ou Commerce Ministry. I would partici larly like to say that the Commerce Minister wrote sometime back to the States urging upon them to take a :tion against the antisocial elements indulging in hoarding of and blackm irketing in the essential commodities under the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act. I would like to know how some of the States have flouted this. They have not co-operated with the Centre and this is causing a lot of problems to the people of those States. Similarly, I would also like to mention here that handicrafts and hand-looms have their importance in our national economy. They are known for their labour-intensive character and they are widespread in the country. It is an important economic activity and provides gainful employment to all the weaker sections of the society. This sector possesses vast employment potential for expansion generation of em-polyment opportunities. But everything does not seem to be all right with this sector and, therefore, I would request the honourable Minister to pay special attention to thia matter and see that full benefit is derived out of this and full advantage is taken of the opportunities available in this sector.

Now, as regards the Communications Ministry, it is a known fact tha* the performance has not been to our satisfaction or to our expectation and it is not as we were expecting from this Ministry. Most of the criticism is against the Department of Telephones in this Ministry and I think most of the criticism is justified. Much has been said about it and, therefore, I would not like to elaborate on it. But I would only like to suggest that something should be done to improve the telephone services in this country and done early.

Now, Sir, item 29 of the Appropriation Bill pertains to the Archaeology Department of our country. This is another important Department which is responsible for the proper maintenance and upkeep of our monuments and for the wear and tear maintenance of our national and world-famous monuments. The state of these monuments leaves much to be desii ed and our national monuments like

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the Qutab, Red Ford, Fatehpur Sikri and the Taj are the richest heritage of our country and they are slowly dying and decaying. I would particularly like to mention the Taj here because the Taj is such a rich national heritage that it is a great attraction for the tourists from abroad. But we are sorry to say that this national monument is gradually and slowly dying and you can see that the signs of decay are visible all over the building and the marble slabs have developed blisters even. They are not going to replace them and even if they are going to do it, it should be done well in time. If we are not going to do it well in time, I am afraid, we will not have the Taj in this country. Sir, agricultural property is exempted from wealth tax because, as you know, the ceiling imposed on agricultural property really does not leave much scope for any kind of taxation on it. But I would like to mention here that in the case of estate duty the exemption is Rs. 50,000, which was fixed some time back, in 1952 or 1953. At that time, Rs. 50,000 had some value. But now Rs. 50.000 has no value. Even if you build a small house, it costs more than Rs. 50,000, and after the death of a person the successor or those people who inherit that property get into difficulty. And, therefore, it is necessary to have a second look at this exemption.

Sir, regarding the capital gains I would suggest that previously in the case of capital gains if the money was deposited in the nationalised bankt for a period of three years, then nff capital gains tax was paid, but at the same time Government had no money for circulation. It is for consideration whether the Government is benefiting by the present system or it was benefiting more by the previous system and, if necessary, if you increase the period from three years to five years. T suppose more money will be available for circulation and use.

Sir, similarly I would like to mention that in the case of wealth tax, one car is exempted. Now, the value of the car is around Rs. 25.000/-. I suppose. I do not know which car comes for Rs. 25,000/- these days. The minimum price of car in India is about Rs. 55,000 and, if I am correct, then this must be looked into and we must adopt a realistic ap-

(No. 3) Bill, 1980

I now come, Sir, to the Ministry of Health. The Constitution of India lays down that the State shall strive to raise the level of nutrition and the standard of living of its people, and the improvement of public health is among its primary duties and functions. Now, can we really, honestly say that this is being done? What is the position today in our hospitals? There are strikes every day. There is go-slow every day. Then there is the shortage of medicines. There is the shortage of beds and there is shortage of hospitals. So, it is absolutely necessary that more provision should be made for hospitals and for medical care of the people, because this is one of the essential items and we need more hospitals and better care of health.

Sir, the Ministry of Home Affairs allocations are quite generous. The. well-being of our people should be there. The people particularly the minorities and the Scheduled Castes and Scheduled Tribes—have a feeling of uneasiness, and that feeling of uneasiness has to be removed by improving the law and order situation. There has been a longstanding demand for a para-military force. I do not understand why there is delay in having a mixed type of para-military force, because this will go a long way in restoring the confidence of the weaker sections of the people in those forces which are responsible for maintaining law and order at the time of communal riots or other tension*.

Sir, similarly, I would like to Point out that the Minorities Commission has been appointed. But what is its

function? It is only an advisory body. Nobody ca es for its report. Nobody cares fo its suggestions. And, therefore, thi j Minorities Commission should be given statutory power, or otherwb, it should be abolished, because I 'eel that whatever expenditure we are incurring now on this Minorities Cc amission is waste because they are not doing any useful work. And it s no fault of theirs because we have *ot equipped them, we have not give n them adequate powers, we have iot provided them necessary facilities to do their work not only at the C entre but even in the This i; a matte_r for the Home States Ministry to consider. 3 P.M. Sir, another Commission that has been appointed is the Subordinate Ser -ices Commission. This Commission c msists of only two people, chairman nd Member. Why can't we have thi ee or four Members? This Comn ission is like the U.P.S.C. If they have to perform their task of recruitment, they have to be provided facilities. The Commission should b: expanded and provided with one or two more Members.

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N₀ doubt the Finance Minister has been very liberal, comparatively, this time. But it is sti 1 not enough. Adequate funds have not been provided for essential servi es for the capital. The population of Delhi is more than 6 million now and we have to provide at least the essential services for these 6 million pepie. What is happening today? Ev n the essential services have been oi.tstriped by the requirement of the people. The main problem is the transport. Water supply and electricity are also main problems. It is, therefore, very necessary that additional al ocations should be made for these items for Delhi. Transport problem, particularly in a big or metropolitan city, cannot be Bolved by operatii g a hundred

or a thousand buses. We must provide something better. The only solution that can meet the requirements of a city like Delhi is the rapid transport system. A rapid transport system should be provided for Delhi irrespective of the cost involved because cost is not the only consideration. The consideration is that the people should get the facility and that facility has to be provided and should be provided as early as possible.

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The Ministry of Transport is responsible 'for the transport problem of the whole country. India is one of the countries which has the largest network of roads. Therefore, we have to ensure that proper type of transport facilities are provided not only in the metropolitan cities, but also im rural areas and in urban areas and also for long distance traffic. Some time back, about 5000 national permits were issued. Are these 5000 permits adequate to meet the requirements of the people or is there need for augmenting this number? Somebody has to examine this question and come to a conclusion on a realistic basis because we find that thera is difficulty in transporting the essential commodities required by th* people. If the Railways are not in a position to provide adequate number of wagons transportation, then it is all the more necessary that the road transport services should be augmented and they should supplement rail transport service.

Sir, another Ministry about which I would like to mention is the Minii-tr_v of Tourism. As is well known, tourism is one of the biggest foreign exchange industry in the world. We are not having our due share of thi* industry. We have so mucTfto offer in this country for tourists from abroad. But the whole problem is that at the

[Shri V. B. Raju.J

moment we have no definite tourism policy. At the moment, what is really necessary is that we should provide more infra-structure and that inJra-structure should be ofthe acceptable national standard. In this infra-structure, transport is one of the most important factors. Hotel is .another important factor. should be all the other allied facilities including air travel facilities in the country. If necessary, we have to the air facilities for increase tourist_s because the tourists who come to this country these days do not corns for a long time. They normally come for about 2 to 5 days and during these 5 days they want to do the whole country. India is a big country which they cannot do in four or five days if there is no necessary infra-structure available. In 1980, we expect about The project 8.2 lakh tourists. 81—90 is 3.5 million tourists with 15 per cent growth rate per annum. 1968—78, the growth rate was 12 per cent per annum. Therefore,, I feel that thi₉ growth rate of 15 per cent is not very realistic. And in 1990, if we expect that 3.5 million tourists will come, then what are our plans to cater to these tourists, what are our plans for creating additional. basic tourist infrastructure? In 1979, the growth rate was 2.2 per cent as against per cent in 1978. So,, it seems that there is something wrong with this Ministry. And they have to do something ensure that the tourists get necessary facilities and facilities of the standard that they require. Marketing facilities for the tourists seem to be defective although the per capita expenditure in our case is much higher when compared to the marketing expenditure of the neighbouring countries like Pakistan, and others. Therefore. Cevlon something has to be done about it and done early.

Sir, in the last, I would like to know one thing from the hon. Minis-

ter. The Fifth Finance Commission made some recommendations and those recommendations have also been implemented. After the implementation of those recommendations, i want to know whether the Ministry at any time had reviewed the implementation and seen what benefits the States got, whether the financial position and the fiscal policies of the Government got any benefit as a result of the Fifth Finance Commission's Report. If not, what is the constraint there? How can it be removed in the shortest possible time?

Apart from this, Sir, another important Ministry is the Ministry of Works and Housing. They have sufficient and adequate allocations. But they have to do a lot of things. At present the housing problem, particularly in the metropolitan cities is very acute and, therefore, they have-to adopt a crash programme of providing houses for the lower income group people so that these people nave a roof over their head, and they are not worried about accommodation v/hen they are transferred to these cities. And some are still living in ramshackle houses, just as in the Old Delhi. For instance, Sir, if you go to Old Delhi[^] within the walled city, the density of population is about 800 per square mile. But these people are living in dilapidated old houses, and these housesi now need to be demolished and a better type of houses should be provided. And, Sir, a> scheme was prepared for this in 1940 and it is still to be implemented And it is necessary for the Housing Ministry to do something about it and do it early.

Sir, another thing which is important and which should engage the attention of the Ministry i_g the pollution of air, water and atmosphere. Particularly this atmospheric pollution is causing great damage to historical monuments,, specially in Agra, Jaipur and Delhi regions. And something has to he done about it. For instance, in Agra, there are 200 boun-dries. Then there is a power house

With these fe v words, Sir, I support the Approp intion Bill.

SHRI BISWA GOSWAMI (Assam): Mr. Vice-Chain ian, Sir, the hon. Finance Ministei 300n after presenting the Budget can ied out a sufficiently loud and syftematic propaganda through the All ;:ndia Radio and other mass media tha never before such concessions were given to the common people as in the present Budget and the people wen temporarily misled and they did no know that they were given to swallov a bitter pill with sufficient sugar coating. Sir, gradually the truth h te started manifesting itself and today we have seen the effect of Budget how it has adversely affected the market and how the prices are soarii g up like anything.

Sir, it has bee 1 stated in the Budget that the purpos of this Budget is to arrest inflation. But the effect of the deficit financing of the order of Rs. 1417 crores and upward revision of prices of petr ileum products and increase in railw iy fares and freights, will be the fu-ther pushing up of prices. As a result of these things, whatever conce: 3ions have been given in the Budget, t iey will turn out to be illusory and the effect of raising of fares and freights on our railways and the increasi of petroleum product prices will be further pushing up of the prices.

Sir, the hon. Finance Minister has admitted in his Budget that the economy of the c iuntry is not in good

shape but he put all the blame on the I performance of the previous Govern-I ment. If we see the Report of the Economic Survey, we will see that agricultural production in 1977-78, the first year of the Janata Government, rose by 14.5 per cent, and in the second year, it rose by 3.4 pe_r cent on the top of increase of 14.5 per cent in 1977-78. And, it has been observed that even though the weather conditions during 1978-79 were not more favourable than those in 1975-76. the foodgrains output was 10 million' tonnes more than the level in 1975-76. So, the hon. Finance Minister has tried to deceive the people by saying that the Janata Government wa₃ responsible for this sorry state of affairs in the economy of our country. But actually after this present Government came to power,, there has been an all round deterioration in the economic situation of the country.

Sir, this Budget is lenient towards the corporate sector. It is very lenient to the rich people and there is no mention in the Budget about the conditions of those people who are living below the poverty line. In fact, this I Budget is meant to perpetuate the capitalist path of development in this country. Sir, after 33 years of our experience of pursuing this path, today it is high time for us to assess j whether this capitalist path of development will at all be able to solve the manifold economic problems of the country. Sir, in the Budget, no mention has been made with regard to curbing of black money economy, the parallel economy which is running In our country, so much so that this black money is going to play—in fact it has played—a great part in influencing political parties also. In the elections, thi₃ black money played a very big role. So, even the politics of the country will not be free if this black money is not curbed. And if it is not curbed, there will be no future for this country and the poor people will be squeezed and there will be no improvement in their conditions. Again, if we want to have more investment, then it is necessary that there should

[Shri Biswa Goswami] be a restraint on consumption. Now, which is the section of the people that is capable of restraining consumption? It is the rich people, the black-marketeers, the people at the top, the big businessmen who can sacrifice their consumption. It is futile to expect it from the poor people, those who are living below the poverty line, because they have nothing even to maintain their livelihood. Therefore, Sir, in the Budget, there should have been a provision for restraining consumption so far as the richer sec-tiong are concerned. If we cannot restrain consumption, there cannot be growth or development and there cannot be future investment; otherwise; wherefrom will the money come for future investment?

In this Budget, nothing has been said or done with regard to stopping wasteful public expenditure. Unless it is stopped, there is no scope for further investment; there cannot be capital formation if this wasteful public expenditure is not curtailed. One hon. Member has already said that instead of curbing wasteful and non-developmental expenditure, there is a trend whereby the Government is going increasing non-developmental on expenditure gradually, if this state of affairs continues for long, there will be a terrible economic catastrophe in the country. Already the poor people are feeling the pinch and if it goes on, the poor people will not tolerate this state of affair₃ for long.

Sir, the Budget should ha.v_e provided something for solving the growing unemployment problem. There is poverty already and it is high time that we could make some provision for the unemployed people. Right to work should be recognised as a fundamental right and th_e unemployed youth should either get employment o_r an unemployment bonus. Unless the Government takes up this responsibility, no serious effort will ever be made to solve this gigantic problem of unemployment. Unles_a this problem is solved, there can be no future

and the economy of the country cannot develop. The labour force should be able to get some gainful employment in order to contribute their share towards the growth of the economy. We have seen in our country an uneven development in economy. The entire North-East Region is totally neglected. After 33 years of Independence, even after such a long period, the entire North-East Region is neglected. This area is very rich in mineral resources. But nothing; has been done to utilise these resources for the benefit of the country. The country is passing through a power shortage. In that area, there is much scope for generation of hydel power. But nothing worth the name has been done. You will be surprised to know that resources like natural gas are being wasted. million cubic feet of natural gag is being burnt daily i_n Assam. Thirty million cubic feet of natural gas is being burnt in Assam, because this could not utilised. J This is the state of affairs. Then, Sir.. i there is the question of the royalty on j crude oil. Even though there has been persistent demand for increase of the royalty on crude oil, this haa not been done. We are given Rs. 42 per tonne a_a royalty on crude oil. Then again, on plywood, the Central Government gets about Rs. 8 crores, Assam gets only Rs. 35 whereas lakhs.

Lastly,, Sir, i would like to mention that in Assam, the economic activity has come to a standstill due to the movement going on there on the foreign nationals issue. Hence, it is in the interest of the country that normalcy should be restored in Assam and the problem should be solved through negotiations. It was heartening to note that the Manipur Chief Minister found a formula and an agreement was reached and everybody welcomed this move. But when the Manipur Chief Minister has come here, now, it has been published iit the newspapers that the Home Ministry does not know where the Manipur Chief Minister is staying. Even today, the Government ha₃ not been able

to contact him. Has he gone underground,, or, as per the obsession of the Government, has he been kidnapped by some f n-eign agents? The Assam agitators were called secessionists. It has been said that they are being influei ced by foreign elements. But the Assam leaders had shown...

Appropriation

THE VICE-'CHAIRMAN (SHRI SAWAISINGH £ [SODIA]: Please con-dude.

SHRI BISWA GOSWAMI: I will take half a mini te. They had shown their eagerness o come to a settlement. They ha/e practically gone a long way for a settlement and they have reached ai. agreement with the Manipur Chief /[mister. I hope., the Government /ould immediately honour thi3 agreement which has been arrived at by th: Manipur Chief Minister with the igitation leaders in Assam. Otherw.se, there will be great difficulties and nobody knows what will happen to this Region. I hope, the Government would see reason and it will not act in a manner which will further aggravate the situation in Assam. With these words, I oppose the App opriation Bill-

रामान्द्र यादव (विहार) : उपसभाध्यक्ष जी, मैं एप्रीप्रिएशन बिल का समर्थन करते हुए कुछ बातों की श्रोर सरकार का ध्यान आकषित करना अनिवार्य समझता हुं। ग्राप जानते हैं कि ग्राज भारतवर्ष की सुरक्षा खतरे में पड़ी हुई है। ग्राप देखेंगे कि उत्तर में किस तरह से चोन अपनी सैन्य-शक्ति बिल्डग्रंप कर रहा है। दक्षिण में ग्रमेरिका श्रानो सैन्य शक्ति बिल्डग्रप कर रहा है और पश्चिम में पाकिस्तान और पूर्व में बंगलादेश ग्रपनो सैन्य-शक्ति वडा रहे हैं। ऐसा लगता है कि पाज इस देश को सुरक्षा जबर्दस्त रूप से खतरे में पड़ गई है। जो श्रमो बजट बना, उस बजट में भारत को सुरक्षा की मद में जितना खर्च होना चाहिए था उतना नहीं किया गया है। जितनो तवज्जोह इस सुरक्षा के मामले में देनो चाहिए थो उतनो

नहीं दी गई है। हमारा पड़ौसी देश पाकिस्तान छोटा होते हुए भी भ्राज भ्रपने बजट का 45 फीसदी रुपया डिफेंस पर खर्च कर रहा है। लेकिन हमारी सरकार इस देश की सुरक्षा पर नगण्य मात्रा में खर्च कर रही है। उप-सभाध्यक्ष जी, श्रापने देखा कि श्रंग्रेज जब जाने लगे तो इस देश को तीन टकडों में बांट कर गए ग्रौर बराबर ग्रंग्रेजों ग्रौर श्रमरीकनों की यह नीति रही है कि हिन्दुस्तान कभी सबल न रहे, स्टेबल न रहे। अंग्रेजों ने यह सोचा या कि इस देश का बल्कनाइजेशन करके छोटे-छोटे राज्यों में बांट दें। लेकिन सरदार पटेल की दूरदर्शिता और इस देश के पैट्रेटिक जो लोग थे, उनकी एकता ने ग्रंग्रेजों की इस चाल को खत्म कर दिया। उप-सभाष्यक्ष जी, श्राप देखेंगे कि किस तरह से पाकिस्तान ग्रपनी सैनिक शक्ति को बिल्ड ग्रप कर रहा है। ग्राज पाकिस्तान की ब्रारम्डं शक्ति हिन्द्स्तान के समकक्ष हो .गई है। पाकिस्तान श्रमरिका से टैंक लेता है, ग्राध्निक टैंक खरोद रहा है। यही नहीं चीन से भी उसने टैंक लिए हैं। चीन के पास ग्रीर जो दूसरे साधन हैं उन सब को मिलाकर वे पाकिस्तान को एक सैनिक शक्ति के रूप में प्रवल गिवतः बनाना चाहते हैं। ब्राज यदि श्राप देखेंगे तो पाकिस्तान के पास रशियन टैंक भी हैं और ग्राज पाकिस्तान ने अपनी आरमड शक्ति को हिन्द्स्तान की म्रारम्डं शक्ति के बराबर कर दिया है। पाकिस्तान को नाटो सधि का सदस्य होने के नाते और भी ज्यादा सहायता इस मामले में मिल रही है। टर्की के माध्यम से ईरान के जो पुराने पैटर्न टैंक पाकिस्तान के पास थे वे सारे नए सिरे से नए होकर, पून: तैयार होकर ग्रा रहे हैं ग्रीर ईरान के कोटे में ग्रमेरिका ने पहले जो टैंक दिए थे वे टैंक भी दूसरे ढंग से पाकिस्तान में आ रहे हैं। इस तरह से आधु-निक टैंक जो सुदूर देश के अन्दर काफी दूर तक घुसकर मार करने वाले हैं श्राधुनिक टैंक भो पाकिस्तान ग्राज ग्रमेरिका से खरोदने

[श्री रामानन्द यादव]

के लिए तैयार है स्रीर इसका सीदा हो गया है। एक सुरक्षा संधि हाल ही में गुप्त रूप से श्रमरीका श्रीर पाकिस्तान के बीच में हो गई है, जिसके आधार पर पाकिस्तान में अप्रमरीकी सैनिक भ्रड्डा बनाने के लिए पाकिस्तान राजी हो गया है। इस तरह से श्रपनी शक्ति बढ़ाने के लिए पाकिस्तान इतना पैसा ब्रारम्डं शक्ति के ऊपर खर्च कर रहा है। वह नेवी की शक्ति बढ़ाने के लिए ग्राधुनिक लड़ाई की पनडुब्बियों से सुसष्जित है । उसने चीन में काफी छोटी-छोटी नौकाएं जो दूर तक पानी में मार कर सकती हैं उसको भी उसने हासिल कर लिया है । उसने फान्स भ्रौर दूसरी भ्रौर जगहों से, इंग्लैण्ड से काफी माला में पनडुब्बियां खरीदने की चेष्टा की है। श्रमरीका ने भी काफी माला में सापिस्टी-केटेड वेपन्स इन्क्लूडिंग सब-मैरीन या दूसरे सड़ाक् जहाज देने शुरू कर दिये हैं। इस तरह से हम देखेंगे कि पाकिस्तान, जिसकी सामुद्रिक सीमा बहुत छोटी है ग्राज वह इमारे बराबर भ्रपनी जल शक्ति को बढाने की चेष्टा में है। इसमें चीन उसका सहायक हो रहा है। धन देकर सहायक हो रहे हैं अरब कंट्रीज, सऊदी अरब, टर्की या टर्की के माध्यम से जो दूसरे देश हैं। नाटो संधि के अन्दर पाकिस्तान शामिल है इसलिए उसके माध्यम से दूसरे देश इसमें सहायक हो रहे हैं।

उपसभाध्यक्ष महोदय, ग्राज उसने वायु गिनत में भी काफी वृद्धि कर ली है। पाकिस्तान की जो वायु गिनत है उसका ग्रन्दाजा इससे लग सकता है कि उसके पास मिराज हैं, उसके पास ग्राधुनिक दूर तक के दुश्मन के क्षेत्र में मार करने वाले हवाई जहाज हैं जिनकी कनवर्टेविलिटी ग्रीर मैन्यूवरेविलिटी ग्रीर कैरिंग लोड्स बहुत ज्यादा है, ऐसे लड़ाकू जहाज उसको मिले हैं। सऊदी ग्ररब ने विपुल माता में

उसको धन दिया है ताकि वह ग्रधिक से ग्रधिक जहाज खरीद सके । चीन के पाइलेटस पाकिस्तान के पाइलेट्स को ट्रेनिंग दे रह हैं। ग्रौर देशों में तालमेल बैठा है इससे ऐसा लगता है कि आज हिन्दुस्तान के खिलाफ चीन, ग्रमरीका, पाकिस्तान ग्रौर वंगलादेश यह कांसि रेसी कर के इसे एनसर्किल करना चाहते हैं । ग्रापने देखा होगा कि बंगलादेश का खैया किस तरह से मुजीब जी के मरने के बाद हमारे प्रति बदल गया । धाज उसने विपुरा के बिद्रो-हियों को, मिजोरम के विद्रोहियों को अपने यहां आराकांड हिल्स में ट्रेनिंग दी है । उसने चीन के साथ एक सन्धि की । चीन से उसका काफी मेल-जोल हो गया है। उसने अपनी शक्ति में काफी वृद्धि कर ली है । बंगलादेश जो हमारी सीमा से सटा हुआ है अगरतल्ला के पास महीनों तक बह गोलाबारी करता रहा । मैं पूछना चाहता हुं वह किसकी बदौलत, किसके इशारे पर करता रहा, यह एक बात समझने की है। ब्राज वह भी हमारे खिलाफ दूसरे से मिल कर शक्ति संग्रह कर रहा है। आप देखा रहे हैं कि चीन ने हमारे देश की उत्तरी सीमा पर काफी आरम्डं डिवीजन, लडाक हवाई जहाज श्रीर बेड़ा खड़ा कर रखा है श्रौर चारों तरफ से घर रखा है श्रौर हमारी सीमा के पास चीनी सैनिक दिखाई पडते हैं। यही नहीं चीन ने पाकिस्तान से गिल-गित तक इतनी लम्बी चौड़ी अवसाईचिन से कराकोरम सड़क बना दी है जो लडाई के समय में फीडर रोड का काम देगी जिससे व हिन्दूस्तान की सीमा तक हर तरह का सैनिक साज-सामान पहुंचा सकते हैं। इतना ही नहीं उसने हर जगह अपने प्रक्षपास्त्र रख छोड़े हैं तिब्बत में राकेट छोड़ने के लिए स्टेशन बना रखा है वह एटम-बम का धड़ल्ले से परीक्षण कर रहा है । उसके राकेटों की मार हिन्दुस्तान के अधिकांश प्रान्तों तक हो सकती है । उस गुब्बारे हिन्दुस्ता की सीमा के अन्द

श्रासाम के चारों तक उड़ कर आते हैं। हमें याद है कि जब बाजपेयी जी चीन गए थे तब हमें ऐसा लगा था कि चीन के साथ हमारी दोस्ती में सुधार होगा, दोनों देश दोस्त बनेग लेकिन प्रापने देखा कि उसके रवैये में कुछ दिन तक तो सुधार चला लेकिन हाल ही में जीन ने जो खैया बनाया है उससे ऐसा लगता है कि एक तरफ दोस्ती ग्रीर दूसरी तरफ दुश्मनी । ग्राज पूर्वांचल के प्रदेशों में जो विद्रोह है वहां पर हर तरह के चीन के हथियार मिले हैं। इससे एसा लगता है कि चीन हमें दोस्ती के रूप में भलावा दे कर भीतर ही भीतर ग्रपनी तैयारी कर रहा है। इससे हम सबको सबक लेना चाहिये और इसके लिए हमें भी पूरी तैयारी करनी चाहिए । अमरीका ग्राज दक्षिण में, ग्रमरीका हिन्द महासागर में बरावर 24 घंटे उसके लड़ाक पानी के जहाज गश्त लगाया करते हैं भ्रौर भ्राध्निक जो पानी के जहाज हैं उसके वहां खड़े हैं। ग्राज सोमालिया में ग्रमरीका ने ग्रड्डा ले लिया । कोलम्बो से बात कर रहा है। कीनिया में हवाई जहाज का एक ग्राइडा ले लिया ग्रीर वहां श्रपने जहाजों को बोने, साफ करने श्रौर फ्यूएल लेने के लिए भी उससे एग्रीमेंट कर लिया । बंगाल की खाड़ी में उसके जहाज चारों तरफ बराबर गश्त लगा रहे हैं। चारों तरफ से हिन्दस्तान घिरा हुआ है इस हालत में हिन्द्स्तान के बजट में वृद्धि होनी चाहिये। यह भूल है, बाद में हम पछतायेगे । ग्रगर इस ग्रपनी सैनिक गवित में मजबत नहीं होंगे, चारों तरफ से हम घिरे हुये हैं हुमें ग्राज जरूरत इस बात की है कि हम देश में एटम-बम का निर्माण करें, राकेट का निर्माण करें, न्युक्लियर वेपन्स का निर्माण करें । ग्राज देश में जरूरत इस बात की है कि न्युविलयर ड्राइवन यद्वपोत पानी के जहाज, सबमेरिन्ज खरीदने पडे तो खरीदने चाहिये । हमारी समुद्री सीमा बहुत लम्बी चौडी है। उसकी रक्षा

करने की अत्यन्त आवश्यकता है। अगर उसे हम आज से ही तैयार नहीं करेंगे तो जब लड़ाई छिड़ जाएगी तो हम ग्रपने देश की रक्षा नहीं कर पायेंगे। हमारी सीमा जितनी बडी है उतने रूप से हमारे देश की सेना बड़ी नहीं है। हमें घडल्ले से रिक्टमेंट की व्यवस्था करनी चाहिए। हमारी फैक्टरीज में अधिक से अधिक दिनों तक काम करके लड़ाई की तैयारी होनी चाहिये। यह दूसरे के लिए नहीं बल्कि अपनी सुरक्षा के लिए हमें ग्रपदी मशीनरी को ठीक करने की आवश्यकता है। अगर हम अपनी मशीनरी को ठीक नहीं कर सके वार प्रोडक्शन के लिए तो ग्राग ग्राने वाले समय में पछतायों और हमारे जो ग्राने वाले लोग हैं जो हमारी संतति है वह हमें कोसेगी कि हमारे लोगों ने कुछ नहीं किया।

दूसरी सुरक्षा के लिए एक और बात है जिसकी तरफ मैं ग्रापका ध्यान इस बजट के माध्यम से रखना चाहता हूं। सी० बी० ग्राई० ग्रगैनाइजेशन जो देश की इन्टरनल ग्रौर एक्सटनंल दोनों की सिक्योरिटी को मेन्ट्रेन करने में बहुत बड़ा सहायक हो सकता है। उपसभाध्यक्ष महोदय, जब हिन्दुस्तान ग्रौर पाकिस्तान का बटवारा हुआ तो अंग्रेज तो इंग्लैंड चले गये स्पौर इस इंटेलीजेंन्स ब्यरों ग्राफ इंडिया के **म्**सलमान वरिष्ठ ग्रौर श्रच्छे पाकितान चले गये । हमको स्केलेटन ग्रागैनाइजेशन मिला जिसमें डेप्यटेशतिस्ट लोग बाहर से ग्राय हुए थे। विभिन्न प्रान्तों की पुलिस के ग्रधिकारी इसको सैन करते थे। उस समय इसका काम या देश की इन्टरनल और पाकिस्तान के बार्डर पर जहां तहां सी० बी० श्राई० का काम करना, छान बीन का काम करना । लेकिन श्राज जबकि इसदेश कीसुरक्षा खतरे में हैं इस आगैनाइजेशन का संगठन छिन्न भिन्न हो गया है। इस संगठन में सबसे पहले मलिक साहब बाहर से बुलाये Appropriation

अी रामांतन्द यादवों गये थे। मलिक साहब इसलिए बुलाये गये थे कि इस आर्गेनाईजेशन को एक सूर्द्ध सबल संगठन बनायेंगे जो इंडिपेडेंट होगा। इसमें क्योंकि अधिकांश लोग पुलिस विभाग के हेप्युटेशनिस्ट ग्राये थे इतलिए उपतमाध्यक्ष जी, द्याज स्थिति यह है कि सी**ंबी**ंग्राई० के सारे के सारे करीबन 25 परसेंट जो बड़ी पोस्टस हैं उनमें बाहर के डेव्यटेशनिस्ट बाहर के बड़े बड़े श्राफिसर डी ग्राई० जी०, 1 एस पी० डी०एस०पी० ग्रीर यहां तक कि कांस्टेबल रक के लोग भी ब्राये रूए हैं। ये लोग इस डिपार्टमेंन्ट में वर्षों से श्राय हैं। एक एक 20-20, 30-30 वर्षी से बैठा हुआ है। शुरू में यह बात चलायी गयी थी कि सी० बी० श्राई० इंडिपेंडेंट केडर में होगा डाइरेक्ट रिक्टमेंट, सर्विस रूल्स रेग्युलेशन पे, प्रोमोशन स्नादि सब जितने होंगे इसमें एक इंडिगेंडेंट डिपार्टमेंन्ट होगा दूसरे डिपार्टमेंट का असर इसमें नहीं एक डे (टेशनिस्ट बिहार प्रदेश का एस० पी० या डी० एस० पी० भ्राया बह पांच वर्ष रहा जबकि ग्रममन तीन वर्ष की अवधि के लिए आते हैं ; लेकिन ये लोग 20-20, 25 वर्ष तक करते हैं और इनको प्रोमोशन वहां से मिलता है। जो डायरेक्ट रिक्ट होकर धार्त हैं, एम० ए० फस्टं क्लास होतं हैं सेकेन्ड क्लास होते हैं उनको श्राज प्रोमाणन के एवन्यज नहीं है। उनमें एक ग्रसंतोष की भावना है। श्रापने देखा कि अप्रतोष की भावना को लेकर पूलिस विभाग के सेन्ट्रल रिजर्व फोर्स में इंड-स्टियल सिक्योरिटी फोर्स में, बार्डर सिक्योरिटी फोर्स में ग्रीर हर जगह रिवाल्यशन की बात हुई, लेकिन सी० बी० ब्राई० में यह नहीं हुआ। इसलिए नहीं हुआ क्योंकि इन्हें देश की सिक्योरिटी के संबंध में विशेष चिंता है। इसमें पढ़े लिखे ग्रच्छे लोग ग्रधिक हैं। वेदेश

के लिए श्रपना सब कुछ क़ुरबान करने के लिए तैयार रहते हैं। परन्त ऐसे ग्रागैनाइजेशन में वाहर के लोग श्राकर छाये इए हैं। प्रोमोशन देना होगा स्रोर श्रगर कोई दूसरा डेप्युटेशनिस्ट ऊपर याता है तो वह प्रांत से जब यहां सी० बी० प्राई० के लिए चलेगा तो अपने साथ साथ कांस्टेबुल लेता आयेगा या सत्र इंस्पेक्टर लेता आवेगा। और ये लोग तीन तीन चार चार प्रोमोशन पा लेंगे, हर तरह की सुविधायें लेंगे, लेकिन जो डाइरेक्ट रिकट है इस विभाग के उन को प्रोमोशन नहीं मिलता है। आज बहुत कम माला में 2-1 बड़े बड़े आफिसर्स अगर कहीं आ गये तो आ गये है। इसलिए ऐसे सेन्सिटिव अर्गेनाइजेशन को अगर सबल नहीं बनावेंगे रीग्रार्गेनाइज नहीं करेंगेतो आजदेश की सुरक्षा नहीं कर सकते है। इनका बाईर एरियाज में टेक्नि-कल काम भी बहुत बड़ा है जासुसी का काम है।इसमें पहले सेना के लोग ब्राते थे डे*व्यटेशन* पर क्योंकि इंटेलीजेंस डिपार्टमेंटका काम सेना के लिए भी होता था।लेकिन जब से इसके दो भाग बने ग्रीर 'रा' ग्रलग हुन्ना वह ग्रलग न्नागं-नाईजेशन बना तब से इसका काम दूसरी तरफ सौंप दिया गया।यह सो बी० आई० का ग्रार्गेनाइजेशन ग्राज ग्रन ग्रार्गेनाईज्ड वे में पड़ा हुआ है। इसका कोई सर्विस कोड ही नहीं है, कोई प्रमाशन का कोड नहीं है, कोई पे-स्केल का कोड नहीं है, किसो तरह का रूल्स रेग्युलेशन नहीं है।

श्री एल० पी० सिंह जो कि पूर्वीचलमें असम के गवर्तर हैं उनकी अध्यक्षता में एक कमेटो बनो थी और उस कमेटो की यह जिम्मेदारी थो कि वह कमेटो सी० बी० आई० को नये माहील में हिन्दुस्तान को एक अच्छी आर्गेनाइजेशन बनाने के लिए सुझाव दे। लेकिन उस कमेटो के सुझाव भी आज तक पता नहीं चला कि क्या हआ। उनका क्या डिमांड है?

[29 JULY 1980]

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उनका डिमांड बहुत ही साधारण है। वे कहते हैं कि साहब जो डेपूटेशनिस्ट्स है जिनकी लायल्टी प्रांतों में बंटी हुई है सरोज कर लीजिए बंगाल का एक श्रादमी म्राकर के डी०म्राई०जी० यहां बनता है उस डिपार्टमेंट में डैपूटेशन पर ग्राता है बह बक हो गया । वहां माक्सिस्ट सरकार है, तो सम्भव है कि भारत की जो यहां की सरकार है उसकी नीतियों को वह अपनी सरकार के कुछ लोगों के सामने खोल कर के सीकेट रख दे। तो उनकी लायल्टी डिवाइडेड है। तो वे बराबर अपने प्रांत में लौट जाने की बात सोचते है न कि इस म्रागेनाइजेशन में परमानेन्टली रहने की

बात सोचता है। इस ख्याल से भी जरुरत

है, वे कहते है कि जो डपूटेशन पर लगे

है उन्हें लौटा दें उनके प्रांतों को।

दूसरे कहते है कि सर्विस कोड बनाम्रो, प्रोमोशन के एवेन्य दो डाइरक्ट रिक्रुटस जो है उनकी सर्विस की सिक्युरिटी हो उनको प्रोमोशन की सुविधा होनी चाहिए वे कोई गलत बात तो नहीं करते है। वे कहते है कि भ्राज भनेकों जगह पर टेक्नी-कल इंस्ट्रूमेंट जो दुश्मन की गतिविधियों को सीमाध्रों पर उख कर पता लगाने के लिए है वे दिल्ली में पड़ा हुआ है कहीं किसी अफसर के घर में पड़ा हुआ है। करोडों रुपये का ब्यय सी०वी० ग्राई० में सीकेट फंड के नाम पर यह बड़े डेपू-टेशन पर ग्राए हुए ग्रधिकारी ग्राज कर रहे हैं और वह डैक्निकल इंस्ट्रमैंटस जो दृश्मन की गतिविधयों को सीमाओं पर जानने की कोशिश करने के लिए है वह ग्राज जगह-जग**ह सड़ रहा** जो टेंनिंग सी ०बी ० पाई० के लोगों को मिलनी चाहिए। वह नहीं मिल पाती है ताकि हम बाहर के जो फारन एस्पियोनेज हैं उनका सामना कर सकें। स्थिति यह है कि श्रापने देखा और हमारे मिलों ने एलिगेशन लगाए कि सी व्बी व्याई तिपुरा में जो विद्रोह हुआ उसके 771 RS-8.

संबंध में ठीक से गवर्नमेंट को फीड नहीं कर सकी, क्यों नहीं कर सकी, क्या कारण है, कभी भ्रापने सोचा है? सीमा पर जो इंस्टू-मैंटस लगने चाहिए जो उन्हें सुविधाए प्राप्त होनी चाहिए वे सी बी ब्याई० के जो डाईरैक्ट रिकटस है जिनके दिल में यह सारी बातें है आज वे नहीं कर पा रहे है।

उपसभाष्यक्ष जी मैं चाहुंगा कि एल ० पी० सिंह की जो कमेटी बनी थी उनको श्रगर समय नहीं है तो श्राज जो सरकार है दूसरे किसी वरिष्ठ ग्रादमी को जिसे एडमिनिस्ट्रेशन का ज्ञान हो उसके नीचे एक कमेटी बनाई जाए जो एंटायर सी० बी०ग्राई० ग्रीर ग्राई०बी० तथा "रा" यह तीनों के ग्रागेनाइजेशन को जांच करने की कोशिश करे फिर से उसे देखें एग्जा-मिन करे कि आज की सुरत में किस तरह का आर्गेनाइजेशन हमको बिल्ट श्रप करना चाहिए । इस भ्रागेनाइजेशन में क्या खराबी है जिसकी वजह से ग्राज काम ठीक से नहीं हो पा रहा है ?

जो मौंगें ग्रभी हाल में ग्राइ० बी० के लोगों ने सरकार को दी हैं ग्रीर कहा है कि इसमें कोई फाइनेंशल लास नहीं है, ग्राप देखिए यह देश के हित में मैं बात करता हं-ज्ञानी जैल सिंह को इन लोगों ने दी, भारत के होम मिनिस्टर को ग्राई० बी० के लोगों ने मैमो-रेंडम दिया । उस मैमोरेंडम में सारी बातें रख दी हैं। कोई फाइनेंशल इन्वाह्वमैंट नहीं है, रिम्रार्गेनाइजेशन की बात की है जिससे देश की सिक्युरिटी ठीक से रहे।

श्रीमन, ग्राप यह सून कर ताज्जब करेंगे कि इस मार्गेनाइजेशन पर माया हमा ग्रादमी जब उस पर केस चलने की बात ग्राई रिटायर किया ग्रीर चला गया । वह ग्राज दूसरी जगह ग्रमेरीकन फर्ममें काम करता है। जिस आदमी ने 20 वर्षों तक हिन्दुस्तान के ग्राइं० वी० में काम किया, जिसने सारी सीकेट्स जान लीं वह ग्रादमी जब यहाँ से हटता

श्री रामानन्द यादव] है तो भारत सरकार ने उसे पर्रामणन दिया। धगर किसी तरह से वह अमरीका में जाकर धमरीकन फर्म में काम करता है तो क्या यह संभव नहीं है कि वह ग्रादमी हमारी सारी सीकेट्स को ग्राई० बी० की वहाँ जाकर के दूसरों को देवेगा ? तो हमें ग्राज करूरत इस बात की है कि इस बारे में कानून बनाया काए।

Appropriation.

उपसभाध्यक्ष महोदय, मै एक दूसरी बात सरकार को कहना चाहता हूं कि किस तरह से इस देश में जो पब्लिक प्रतिष्ठान हैं; पब्लिक ग्रण्डरटेकिन्ज हैं उनमें सरकारी पैसे का दूरपयोग होता है ' जैसे एक फूड कारपोरेशन श्राफ इंडिया है। फुड कारपो-रेशन श्राफ इंडिया में हर साल 500 करोड़ इ० भारत सरकार की किस के लिए देना पडता है ? उसको फीड करने के लिए **उसको जिंदारखने के** लिए देना पड़ता है। धाल वह घाटे में रन कर रहा है, क्यों घाटे ें रन कर रहा है ? उसका एक सैंबरेट काडर महीं है, वह एक एपेक्स वाडी बन कर पड़ा हुआ है, रुपया कमाने का, भ्रानंद लुटने का, मीज मारने का एक अखाडा बन गया है। हमने फुड कारपोरेशन ग्राफ इंडिया के बारे में भनेक बार कहा कि यहाँ की ठेकेदार प्रया को खत्म करो क्योंकि करोड़ों-करोड़ों ए० भा घाटा प्रापको प्रति वर्ष देना पडता है इस प्रतिष्ठान को जिदा रखने के लिए। ग्राप सून कर ताज्ज्ब करेंगे कि अमृतसर के पास 40,000 टन पैडी जो 10 वर्षों से सड़ रही थी, घौर सड़ गई मैं मंत्री जी से चाहंगा कि **भ्रम**तसर के पास का जो गोदाम है---मै उसका माम भूल रहा हूं -- वहाँ 40,000 टन पैडी इसी तरह से पड़ा रहा। यही नहीं इपनेक ऐसे पृष्ठ कारपोरेशन के गोदाम हैं जहाँ धै आज तक अनाज निकाला नहीं । निकाला तो पता नहीं कही गया ? अनेकों गाडियों से, दुक से ग्रनाज निकलता है, श्रन्न निकलता है, थह ब्लैकमार्केट में चला जाता है। इस तरह से प्रति वर्षं करोड़ों क० का घाटा

इस सरकार को वहन भरना पडता है और उस आर्गेनाइजेशन को फीड करने के लिए रपया देना पडता है। उपसभाध्यक्ष जी,) एक कमेटी वनी थी . . .

उपसभाध्यक्ष (बी सदाई सिष्ट मिस्रोरिक): रामानन्द जी, अब समाप्त कीजिए।

श्री रामानस्य ग्रादवः वामेटी बनी वी। चाहिए तो यह था कि उस कमेटी को काम करने देते श्रीर देखते कैसा काम करती है। लेकिन उसको तोड दिया । एक नयी कमेटी बनाने की अवश्यकता थी जो जल्दी से जल्दी उसकी देखभास करे क्योंकि फुड कारणी-रेशन की जो ग्राज जरूरत है जिस के माध्यम से इस देश की बहुत बड़ी सेवा हो सकती है र्जित समय पर-कहत पड़ने पर, पलड्स ग्राने पर ग्रीर विपत्ति के समय हमारा जो ग्रन्न है उसको किस तरह से हम ग्रपने लोगों का जीवन बचाने में लगा सकते हैं-ये सभी करने की जरूरत थी लेकिन वह बात न सोच कर क्राज इतनी सी बात को नहीं माना गया कि जो उसके इम्पलायीज हैं साधारण इम्पलायीज जो कहते हैं कि काँट्वट सिस्टम को खत्म कर दो-वह भी नहीं किया-हमारे काँग्रेस के मेनिफेस्टो में यह दिया गया था कि कट्विट लेबर जहाँ कहीं भी होगा हम उसका अवालिशन करदेंगे। मैं तो माँग कहंगा गवर्नमेंट से कि फुड कारपोरेशन ब्राफइंडिया से कांद्रेवट सिस्टम जल्द से जल्द खत्म करके करोड़ों करोड़ है । का जो घाटा हो रहा है जिसके अंतर्गत एक सञ्चारण काँद्रेक्टर जो एक दुक लेकर जाता है, वह जिस दिन फुड कारपोरेशन पहुंच जाता है उसके बाह वह सिनेमा हाल ले लेता है-कहिएगा तो नाम दे दूंगा, आज उसके पास फ्लीट आक टक्स हैं, अहं बड़ी बड़ी बित्डिग्ज हैं, अरबो रु० का मुनाफादार बन गया है। तो कड़िक्ट सिस्टम को फूड कारपोरेशन आरफ इंडिया से प्रालटुगेदर खत्म कर देने की कावश्यकता है। मैं चहुंगादोनों तरह के जो गरीब जो लोडिग-अनलोडिंग करते हैं ग्रीर जो किराना हैं, बाबू हैं उनके ग्रलग

मार्गेन:इजेशन हैं, उनके हितों की रक्षा हो । उन्होंने मौग भिया है कि कट्टिक्ट सिस्टम को ख्रात्म की शिए । इस ग्रार्गेन इजेशन को री-बिल्ड कीजिए भीर इससे अधिक से प्रधिक काम करने की कोणिण कीजिए तो यह ग्रागैंत इजेशन वाटे में रन न करके फायदे में बाम करेगा।

Appropriation

उपसभाध्यक्ष महोदय, मैं सरकार से मीगः ऋंगा वि फूड कः रपोरेशन स्र फ इंडिया में माध जो स्थिति है वह बहुत ही खराब है, उसको ठीक से हैंडल करने की मावस्थमता है। अब भी सरकार के ऊपर है कि किस तरह से हैंडल करे। उनासक ध्यक्ष महोदय, विहर एक गरीब प्रन्त है। हम रे यहाँ विपुल प्रानिक सम्पत्ति पड़ी हुई है, लेकिन प्लाम एल देशन जब होता है तो हमारे. बिहार प्रान्त को बहुत ही कम इपया मिलता है। मैं सरकार से कहना च हंगा कि मगर इसी तरह बिहार की गरीबी बढ़ती रही तो निश्चित इप से सरकार यह समझाल कि बर्बर हम सरकार के घटे के मुलाजिम रहेंगे ग्रीर ल कार पर भार वनते जाएंगे। भ्राज इस बात की भ्रावश्यकता है कि मुझे आरप कीड करके मजबूत बनाने की कोशिक न करें। भाष हम।राजो ड्यू हैं बह दे दें तो हमें बहुत क यदा होगा।

उपसभाष्यक्ष महोदय, धनसोस की बात तो यह है कि जितने कोयले की खानें हैं, इंडस्ट्रियल उद्योग हैं उन के सारे के सारे दफ्तर उस प्रान्त के बाहर हैं। इसीलिये हमें सेल्स टैंक्स नहीं मिल पाता है। कोल इंडिया का दफ्तर कलकत्ता में है, भारत कोर्किंग कोल का दक्तर कलकत्ता में है, टाटा का बम्बई में है। इस तरह से जो बड़े बड़े उद्योग धंधे हैं या माइन्स है गवर्नमेंट की या दूसरी उन सब के दफ्तर बाहर के प्रातों में हैं ग्रीर इसी कारण हमें सैल्स टैक्स नहीं मिल पाता।

सरकार ने माज से 15 वर्ष पहले जो कोयले की और दूसरे मिनरत्स की रायल्टी तय की थीं माज भी बनी हुई है। मैं चाहूंगा कि जो कोयले की ग्रीर इसरे खनिज पदार्थी की रायल्टी है उस में श्राप वृद्धि करें।

हमारे प्रान्त में जो डिपोजिट होता है बैंकों में वह पैसा दूसरे प्रान्तों में लगता है। वह बिहार राज्य में नहीं लग पाता । बिहार राज्य में बैक्शिंग इंस्टीट्युशन्स में जो हमारे डिपोजिट हैं बह तो वहां लगना ही जाहिये लेकिन यह भी नहीं होता। हमारे यहां जो इंस्टीट्यू-मास हैं जिन के माध्यम से बैंकिंग इंस्टी-द्यूणन्स का पैसा लगना चाहिये जो पैसा मिलना चाहिए वह नहीं मिल पाता।

में सरकार से ग्रावील करूंगा कि सरकार कम से कम कोयले की रायल्टी ष्रोर दूसरे मिनरल्स की रायल्टी जो बिहार को मिलनी चाहिये जो ग्राज से 15 वर्ष पहले फिक्स हुई थी उस में परिवर्तन करे ताकि हमारी ग्रामदनी बढ़े ग्रीर हम सरकार के ऊपर भार न बन सकें। प्लान एलोकेशन में जो पैसा मिलना चाहिये वह हमारी गुरवत को देख कर हमारी आबादी को देख कर हम से जो भारत सरकार को फायदा होता हैं वह मद्देनजर रख कर डेबलपमेंट की जरूरत को देख कर इन सारी वातों को मद्देनजर र**ख** कर ज्यादा मिलना चाहिये ग्रीर हमारे प्रान्त की कोयले की रायल्टी में बुद्धि की जानी चाहिए।

इंडस्ट्रियल डेवलपमेंट के मामले में उत्तर बिहार इतना पिछड़ा हुआ है कि वहां गरीबीं की रेखा से नीचे लोग रहते हैं।

उपसभाध्यक्ष (श्री सवाई सिंह सिस्रो-विया) : यादव जी समाप्त कीजिये ।

श्री रामानन्व यादव : जहां से हमारे मित्र हक्मदेव नारायण यादव आते हैं उपाध्यक्ष जी, श्राप को सुन कर ताज्जुब होगा कि माजवहां माबादी इस ढंग से बड़ रही है कि चार हजार लोग एक वर्गमील में हो गये हैं। वहां गरीबी इतनी है कि कपड़ा बांटने के लिये चले जाइए--मुझे याद है एक बार बाढ़ आई हुई थी, मैं बिहार प्रदेश कांग्रेस पार्टी का जनरल सेकेटरी था कपड़ाले कर गरीबों को बांटने गया इतने नंगे लोग ग्राए कि मैं कपड़ा जितना ले गया वह तो बांटा ही लेकिन उस वक्त इतने भ्रादमी भ्राने लगे कि मुझे भ्रपने कपड़े उतारने पड़े। कुर्ता उतार दिया चादर लिया था वह उतार दिया गरीबों को दे दिया।

उपसभाष्यक्ष (श्री सवाई सिंह सिसो-दिया): ग्रीर सदस्य भी हैं।

श्री रामानन्द यादव: गरीबी इतनी है कि ग्रांख लजा जाती है, लज्जा से गढ़ जाती है उन गरीब नंगे स्त्री पुरुषों को देख कर।

उपसभाष्यक्ष (श्री सवाई सिंह सिसी-दिया) : यादव जी समाप्त कीजिये।

श्री रामानन्द यादव: मैं सरकार से कहना चाहूंगा कि उत्तर बिहार में ध्राज तक कोई सबल इंडस्ट्री नहीं हुई। जो 28 शुगर फैक्ट्रो हैं उन की हालत इतनी दयनीय है इतनो खराब है . . .

उपसभाष्यक्ष (श्री सवाई सिंह सिसी-दिया): बाकी की फिर कभी कह लीजि-एगा, काफी समय हो गया है। **एक माननीय सदस्य** : केवल 35 मिनट।

श्री रामानन्व यादव: मैं सरकार से
यही कहना चाहूंगा कि नार्थ विहार की
शुगर इंडस्ट्री को श्राप को ठीक करना
चाहिये। 28 शुगर फैंक्ट्री हैं। उन में से
7-8 बेकार पड़ी हैं, बन्द हो गयी हैं।
गरीबों का रुपया इन शुगर फैंक्ट्रयों
के पास है। इन्होंने जो केन परचेज कर
लिया उसका पैसा श्राज तक दिया नहीं।
किसान श्रन्म चिल्ला रहा है। फैंक्ट्री बन्द
कर दी। मजदूर का पैसा वरसों नहीं दिया
वह श्रन्म चिल्ला रहा है शौर कैंश-काप
श्राज केन-ग्रोवर वो नहीं रहा है।

ग्रध्यक्ष जी, मैं चाहूंगा कि नाथं

बिहार की जितनी फैक्टरियां हैं उनको
सरकार ले ले ग्रौर ग्रगर सरकार इन
खित्यों को ग्रौर ग्रगर फैक्टरियों को नहीं
लेती है तो चीनी का भाव बराबर बढ़ेगा।
यह रुक नहीं सकता । यह बढ़ता ही
जाएगा । इसलिए मैं सुझाव देता हूं कि

उपसभाष्यक्ष (श्री सवाई सिंह सिसो-दिया): ग्रापबैठें, नहीं तो मैं दूसरे सदस्य को अब बुला रहा हूं।

श्री रामानन्द यादव : मैं समाप्त कर रहा हूं । इसलिए मैं चाहूंगा कि नाथं बिहार की जो शूगर फैक्टरीज हैं उनको श्राप मुस्तैदी से अपने ग्रिप में की जिए श्रौर जो फैक्टरीज काम नहीं करती हैं उनको सरकार लेने के बाद चलाये श्रौर यह नहीं कि वे अच्छी तरह से चलने लगें तो उनको मालिक़ों को वापस कर दिया जाय । एक दो रुपया या कुछ भी कम्पेन्सेशन फिक्स करने के बाद आप उनको टेक्शोवर कर ली जिए श्रौर उसके बाद उनको मेन्टेन की जिए । इन मुझावों के साथ मैं इस एप्रोप्रिएशन विल का समर्थन करता हं।

SHRIMATI MOHINDER KAUR (Himachal Pradesh Mr. Vice-Chairman,, the, ruling Paity won the January election on the e promises they gave to the people of this country. One, they will hold the price-line and bring down prices; 'wo, they will restore law and order and three, they will give a Govern aent to this country that works.

The Party pledged to bring down prices and bring p ice stability took five long monthg to formulate the Budget. Then, the eagerly awaited Budget came and I must confess, listening to Mr. Venl ataraman's Budget speech,, 1 was mu h impressed. He was like a magicia 1 who produced from his hat some filing for all. But on closer scrutiny · nd closer analysis, I am inclined to a ree with the very well-known econoi list who said that the fiscal, financi 1 and monetary policies of the Bud jet have a built-in inflation of 15 per cent minimum. Sir, 17 per cent of the gross national product goes to V. e Government by way of taxes. Do you think that people of this countr will tolerate this 15 per cent minimi: m price-rise? I do not think people will tolerate that. The ruling Party i committed to eradicate poverty and to bring down prices. Ever since the presentation of the Budget, prices have been going up. Only this mo ning I was looking at the newspaper; and I found that prices have shot ip by 6.7 per cent. I know that there are people a very small section—wh) are compensated against price-rise. But in thig country bulk of the peop? live below the poverty line and is it is their problem is one of keeping their body and soul together. Do you think that with this terrible rate < f inflation they can live.?

 On_e of the canoi $_3$ of taxation is that there must be cer.ainty. That means you can alter o_r c iange the future tax burdens. You cai not alter retrospectively. I feel that there is nothing more reprehensible than retrospective taxation, I am r Dt for $_a$ moment holding any brief for any industrialist.

I am pleading with the Finance Minister that if a prope_r thought is not given to this aspect, it will adversely

affect our industrial growth. 4 P.M. And, Sir, we want to accele.

rate our industrial growth go that more people can get employment and we want to grow more. Therefore, 1 am making this submission to th© Finance Minister that he should have another look at it because uncertainties will seriously retard growth.

Now, Sir, coming to the question of law and order situation, every morning when we read th© newspapers, we read about some incidents and never a day passes without our reading about dacoity,, murder, rape and atrocities on women, Harijans and the tribals. Looking at th© Appropriation Bill, I find that for the Police you want to appropriate Rs. 275 crores which is Rs, 20 croreg more than last year's provision. This is only tha Central Bill. The States have their own budgetary provisions. Now, I do not know, Sir, one thing. The police is to maintain law and order in this country. But we read reports that the custodians of the law rape women in broad daylight. But what we are told by the treasury benches is that wa should not make political capital out of it. The Prime Minister has said this repeatedly and from the other Ministers also the same pioua advice has come. Do you think that we can be silent spectators to all these atrocities? No. We have to raise our voice against them. I am reminding you of the fact that it is the ruling party which had given the promise to the people of this country that it would restore law and order, is this the restoration of law and order? Is it restoration of law and order,, I ask you. I will tell you why it is so. It is the same police officers. But they have a different method of functioning, it is not the proven ability or experience of an officer which is made the criterion for promotion. But it is the loyalty to certain individuals, may be at the Central level or at the State level perhaps, and that is why everything i8 deteriorating and the law and

[Shrimati Mohinder Kaur.]

order situation is also deteriorating in this country, We read the other day that two train-loads of sugar had just disappeared into the thin air and this Government ig not even aware of it. A party that has given a solemn promise to the people that it would give a government to this country that would govern. But that Government does not know where the sugar has disappeared.

Now, Sir, I will come to a more seriou_a subject. Looking up the Appropriation Bill, I And that the provision this year that we are making for agriculture and allied activities is Hs. 1,,160 crores, that is both Revenue and Capital. Well, last year it was Rs. 1,222 crores. So, this year's appropriation fallg short by Rs. 62 crores. With this sharp price rise these days, don't you think, Sir, that agricultural production will be adversely affected? Therefore, Sir, in all humility, I plead with the Finance Minister to give a second thought to this and provide more money for agriculture and allied activities.

Sir, it is bad enough to have a: Government that doe₃ not perform; but to have a non-performing Government which claims that it is performing is a disaster.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA); Shri Narendra Singh; not here, Shri Satya Pal Malik; not here. Shri Shahi not here. Yes, Mr. Ibrahim.

SHRI B. IBRAHIM (Karnataka): At the outset, I would like to congratulate the hon. Finance Minister and also the Prime Minister for having sanctioned a sum of Rs. 30 crores for the Vijayanagar steel plant in Karnataka.

[Th₀ Vice-Chairman (Shri Airvind Ganesh Kulkarnl) in the Chair]

The foundation-stone of thig steel plant was laid by our Prime Minister nearly 7 or 8 years ago, but no funds were forthcoming. Fortunately, in this Appropriation Bill a sum of Rs. 30 crores has 9n sanctioned and we are

very grateful to the hon. Finance Minister and also the Prime Minister. At the same time, Sir, I would like to request the hon. Finance Minister to have the clearance from the planning authority, otherwise mere sanction is not sufficient and it will not help this project. Further, Sir, this project requires about Rs. 600 crores, and it is very difficult for the Government to take up this project from out of our own funds Sir, I am given to understand that the Rumanian Government is ready to finance thig project, and I would request the Finance Minister to work out on this line and see that this gigantic project of Vijayanagar steel plant in Karnataka comes up as early as possible.

Sir., the next point I would like to urge is regarding the pricing point. At present, in Karnataka, especially in Mangalore, we are getting petroleum products from Cochin, and if Mangalore is made the pricing point we will get petroleum products at a reduced rate. 'Pricing point' means that the base price is calculated at that point plus transport charges. Now as it is, only the oil refineries and major port3 are the pricing points. Now that Man-galore port has been made as the major port trust.. Mangalore could 1 very well be made as the "pricing point" as early an possible. Further, Sir, if this is made as such, every single petroleum product like diesel, petrol and kerosene, will be cheaper in Mangalore than the rate at which we are getting them at present. More-I over,, Sir, it will further benefit especially Mangalore chemicals and fertilizers because raw materials like Nafta will be cheaper if Mangalore is made as the pricing point. So I would request the Finance, Minister to con-side, this matter seriously.

Then, Sir, as regards LPG, that is, Liquified Petroleum Gas', we have been requesting the Central Government for a Gas Bottling plant since

ji some time at Bangalore, and if this is accepted the supply of gas to Banga» lore will be very much cheaper and it will be more convenient for Karna-taka. So, in this connection, I would

request the Finan e Minister to provide some fund for thig purpose.

Appro oriation

Then, Sir, as regards income-tax, at present,, as pe) the. Rules, if one stays in India for four months he is eligible to pay ir, :ome-tax. Sir, because of this the people who intend to go abroad, even if they get jobs abroad, are not prepared to go abroad because after thif limitation of four months they will >e liable to pay income-tax here. S', in this connection, I would request tl e Finance Minister to forego this limit ition of four months as regards income tax.

Sir., then 1 com to the Customs authorities. Stuc mts coming from abroad to India fir studies will be given TBRE forms for articles brought in from abroad vith undertaking to reexport them vithin six months later. This limita ion is not there in other countries, in fact, Sir, the neighbouring cour tries like Sri Lanka do not have this method and the articles brought oy students from outside will be en ered in the Passport and when they g< back they will be eligible to take tl em back there. But here, this six mc lths' limitation is not correct, accoi ding to me, and I would request th; Finance Minister to have at least two years' limitation in thia regard. ?he main attraction of going abroad is to get certain things which we lo not get in India. When a person comes back from abroad.. he is elig bla to bring articles worth Rs. 1000 or ly. This limit could very well be rai:ed from Rs. 1000 to Rs. 5000. Ther would not be any losg of revenue.

Then, Sir, I w< uld like to bring to the notice of the Finance Minister the harassment mete(out by the customs authorities in Bombay, especially to people coming from Gulf areas. The customs authorities are giving maximum trouble to these people. The hon. Finance Mir ster may kindly examine this. Reg; rding Karwar Port and Rameshwar Port, I would say that these two ports could very well be improved and n ade as major ports.

In this connection, I would also request the Finance Minister to have a separate fund.

As regards education, our present system of education is not job-oriented. Therefore, the number of educated unemployed has been increasing by leaps and bounds. Therefore, job-oriented schoolg should be started. Further, the unemployed youths should be given a guarantee of employment Or some sort of unemployment allowance. As regards the limit of income-tax is concerned, as it is it i_s Rs. 8000. I have already requested during my budget speech that this limit of Rs. 8000 could very well be raised to Rs. 10,000. As regards,, flood problems in our country, it has become, a menace, especially in areas from which 1 come, i.e. west coast area of Mangalore in Dakshina Kannada District. We have the flood problem as well as the sea erosion problem, especially in places like Marawante, Kaup and Suratkal where a. number of people have lost their houses and properties. In thia connection, I would request the Finance Minister to have separate funds for this thing in order to protect this sort of damages and it should be a permanent measure. Further, \ would also refer to the Ministry of Health regarding the Medical Colleges in Karnataka which charges exhorbitant fees and donation. The Central Government should see that thig evil ig stopped. Regarding the Civil Aviation Ministry, I have already put a question in this regard about the expansion of Mangalore Airport and the hon. Minister answered that a detailed survey has been made and the runway will be constructed shortly. I am very sorry to gay that even though that answer has been given, I have come to understand that no detailed survey has been made so far. Our request has been pending for the last several years. There is immediate need for the expansion of Bajpe (Mangalore) Airport, because it very essential. Not less than one hundred to two hundred passengers travel from Mangalore to Bombay and also from Mangalore to Bangalore every day. Sir because of heavy

[Shri B. Ibrahim.]

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rains, the Boeing is not in a position to land there and because of that we are having Avro flights twice on the Bombay-Mangalore route and one on the Mangalore—Bangalore route. So, Sir, I take this opportunity to request the hon. Finance Minister and also the Minister of Civil Aviation to expand this Bajpe airport as early ag possible. Sir, about the expansion of Bangalore airport as an international airport, I am given to understand that the Central Government has already taken some measures in this regard. And I request the hon. Minister to complete thia work as early as possible.

Then, Sir, as you all know, Karnataka is havng a power crisis. We are having the maximum power crisis this time. And, for a few days, we had 100 per cent cut. Sir, in this connection, 1 would like to say that I had already requested the Minister of Energy to set up a thermal plant in Bangalore or Mangalore for which he said that it was under consideration. I once again request the hon. Minister of Energy and also the hon. Finance Minister to have a separate fund for this and set up a thermal plant as early as possible.

Lastly, Sir, I would like to stress on the functioning of banks. In this connection., I am very sorry to say that though our policy is to support or extend loans to weaker sections and minorities and the Scheduled Caste3 and the Scheduled Tribes, the bank authorities are not at all prepared to. extend the financial assistance to these people who are really in need of help. In this connection, I may submit that though the loan₃ are sanctioned, specially in the Mangalore and Puttur branches of the State Bank, the managers and the concerned authorities are saying that they cannot give the loans because of shortage of staff in these branches, T really fail to understand this kind answers coming from responsible authorities like the branch managers especially in the State Bank branches of Mangalore and Puttur. So, I request the hon. Finance Minister

to examine these specific cases seriously.

(No. 3) Bill, 1980

Then, Sir, as regards the functioning of the banks, 1 would like to give a few suggestions. With the nationalisation of six banks, the total number of banks in the nationalised sector comes to 20 in addition to another 8 banks consisting of State Bank and its subsidiaries. Presently all these banks taken together are having more than 30,000 branches and they handle public deposits to the tune of 90 per cent of the total bank deposits. Banking, even after nationalisation and unprecedented expansion of branches since nationalisation which is very unique in the world banking system itself, is not catering to the needs of all sections of the society. Still there are a number of villages and blocks where they have not heard of banking facilities offered by the banking system. If you take the metropolitan citieg like Calcutta, Bombay, Madras, etc., the number of bank branches are much more and banks are still on the race to have more and more branches in these places. Different banks functioning in the one and the same building is a common feature in many places. Sir, the character of banking has not changed even after nationalisation since all the banks are having separate identity, maybe for the reason of profitablity and competition. Some time back the Manubhai Shah Committee was formed by our beloved Prime Minister, Shrimati Indira Gandhi, for restructuring of the banking sector and for recommending as to how best the banks after nationalisation can be brought to work for the benefit of the common people. Unfortunately, the said report did not come up. With the existence of a separate identity the people suffer much. For example a man or a business man cannot have transactions through the present baking system with the other man in our country, without having untold hardship. A man from a village in Karnataka cannot have his transactions with a man in Nagaland, though in both the places there may

be branches of rationalised banks. The said difficulti s can ba mitigated if the presem banking system changes, either by creating zonal banks or by remc ving the Individual identity of bank:. These systems have been tried " the name of General Insurance companies and the Life Insurance Corpor ition. The railways and post office Ijnctioning can also be considered wHle considering thi3 viewpoint.

Sir, if the en ire banking system is put under one umbrella, the following benefits c*n be achieved:

- (1) The Mini try of Banking can be in the ch irge of the entire economic syste ri with the control of the Reserve Bank of India, as the Central 'Sank for monetary control. (*Tim*< bell rings). Sir, I will finish it 1 wo minutes.
- (2) The banking can be spread to remote villages and transactions can be done throughout the country, wiithout any hitch or hindrance. The entire monetary system will come under th_f banking system and this will redi ce the chances of having black money with the people.
- (3) There will not be any difficulty in getting bank's financial assistance to any needy persons since there wi I be a branch of the bank in every village and deposit mobilisation a 1 also be very effective. The people need not go in search of ba ik branches of depositing their surplus money or for obtaining banl finance.
- (4) Employ rent opportunities, especially fo the locals will be more. With t ie opening of more and more br. inches, the grass-root level recruitn ent will be on the basis of local, who ultimately get promoted with the expansion and or retirement of the seniors. Reappointmen of retired people should be sto >ped and in case of necessity, the retired people can be

taken on advisory panels. District level recruitment boards can be established.

(5) Presently, in potential places the banks are opening their individual branches, resulting in concentration in a particular place. The places become potential in other ways also. With the availability or bank finance in cities and towns, the industries are moving towards cities and towns. If the bank finance is available in their own place, they need not move out to cities and towns. So, it is necessary to make available bank finance even at the village level so that concentration of industries and people in cities and towns can be avoided and villages can be made self-sufficient to some extent.

following chart of banking will help in effectively spreading the banking system to the entire population; At village level—one small branch of the bank, depending upon the potentiality of the village. At panchayat level—a bigger office, with sufficient staff. At tehsil level—a still bigger office. At district level-A still bigger office. In cities -"JC! towns. the number of branches can be determined according to neces-city. (Time $^{oe} \wedge$ rings). Just two more minutes, Sir. The manager at the branch level should be given powers sanction small loans, as per the the village recommendation of officers, panchayat presidents, etc. as the case may be. In other words the bank officials and the Government officials should work shoulder to shoulder, for the overall development of their area of operation so that no genuine man is deprived of banking facilities. Genuine cases of defaulters should be considered for sympathetically rephasing. By this system, the multiplies of bank finances and default and fraud can be minimised.

THE VICE-CHAIRMAN (SHRI GANESH KULKARNI): Mr. Ibrahim, you are consuming your party's time.

SHRI B. IBRAHIM: Sir, just a minute more.

Re. Flections of

VICE-CHAIRMAN ARVIND GANESH KULKARNI): You can take ten minutes, I do not

SHRI B. IBRAHIM; Considering all three factors, the banks in India should be constituted into a corporation or a zonal banking system should be introduced for the betterment of the people at large.

Sir, with these few words, I welcome this Appropriation Bill.

•SHRI O. J. JOSEPH (Kerala): Mr. Vice-Chairman Sir, today I am speaking here after the general discussion on the budget and the declaration of the industrial policy of the Government. The Appropriation Bill is actually meant to appropriate the wealth produced by the' people though not fully and to spend in their name. Therefore, we have to give a serious consideration as to how this wealth and resources which the people have produced are being, appropriated and going to spend through this bill. This morning some hon'ble Ministers while talking about the price rise maintained that the prices have not gone up much, Or even if it has gone up, the increase is not due to the budget. Sir, I am also of the view that our Finance Minister is a very competent man. But I do not know whether lie wants to create an impression that his budget would not cause any price risje, that it would not create any repercussions. Pre budget price rise made in the petrol, fertiliser and Railway charges were there. Then naturally not only the small traders but others also raise the prices commodities. Sir, after the Railway budget the food charges in the Railway canteens have been raised the food charges from Rs. 2.50 to 3.50 and some items have been curtailed. This done even without the

*English translation of the original •D»ecik dtlivtrejt in Mulayalaw,

canteen managements demanding for it. What does it mean? Thus the prices have been raised by the Government themselves. And there will be more price rise. If the prices go up like this naturally the working class will be affected and they will resort to agitation and they have to be paid cost of production will go up and further rise and you will not be able to curb the inflation.

Deputy Chairman

Sir, actually while replying to a debate in the Lok Sabha the Finance Minister threatened the small traders with stringent measures if they do not bring down the prices. Let me ask him whether he can control the prices by punishing one or two small traders. How long they have been talking like this? How many bill* were passed. You cannot control prices like this. Prices will only go up if their present policies continue. Now 1 would like to have a passing glance over the things which they want to do through the Budget and this bill. Whether his budget does any good to the unemployed? Does it do any good to lakhs of workers in the handloom industry? Whether it extends any benefit to the lakhs of agricultural workers and poor peasants. It is clear that this budget does not contain any thing for the benefit to the common people who constitute the majority of the working class. But he said one thing in the Lok Sabha. He said that if this country is to progress then we have to bring about radical land reforms in the country. But he also said that the Central Government could only advise the State Governments in this regard. The implementation is the responsibility of the State Governments. Sir, I am reminded of the statement of some Central Ministers who come to my state and declare that those State Governments which do not implement the directives of the Central Government should be dismissed. Fortunately Mr. Venkata-raman did not say so. Sir, I would like t₀ ask him whether he is prepared to pay any **rtward** to those

State Governments which had to pay compens dion to the landlords etc. in the pro ess of implementation of the land n forms legislation, ao that it might serve as an incentive bonus and the other states also will be encouraged to follow suit— Sir, what ia the I light of our country today. I saw a recent press report. It ia very painful for me to mention this here becai s_e it will tarnish the image of the country. Sir, a poor peasant had to yoke two women to his plough, one his wife and the other his daughter-h -law because he could not afford to 1 u_v a pair of bullocks and nobody lad to help him. This happened in t ie constituency from which our ho x'We Prime Minister had won the parliamentary election. Is it not sham ful? Sir, can there be any country o her than India where a poor peasam had to resort to this shameful act. Sir, what does this Government j>ropose to do to, save the people U :e this poor peasant. Many people are suffering due to damage caused by floods. But what has the Government done, to help these people w ten small industries or big industries are affected they will be paid compel sation. But this Government would not do any thing for the pooor peof le who are ruined by floods etc. wr ether it is in Kerala, Bihar, Gujara or U.P. from the money they col ect from the people of this country. Whether this Government would give tax exemption; exemption frt m land rent to land lords and debt relief to these people and allow then to lead a decent life. They have no laws for that—They may show smal mercies fay granting a weeks ration (r so. But they have no policy in ;his regard. Recently when we askd for central assistance for flood reliel work they said that enquiries will 1 ave to be made before sanctioning the aid. That means it will be paid after the people have suffered and d:ed. Therefore, what I want to say is that this Government have neither a policy nor even an attitude to do something to help the masses of this country from whom they collect their revenue. W» do 1

Re. Flections of

not And anything in this budget in that direction. On the other hand Mr. Venkataraman has given concessions to the big monopoly capitalists. But he haa now admitted that these concessions have n₀t brought down the prices. And he has now done onething. What is that? He has now allowed the motor owners avail bigger depreciation fund than was permissible so far. This means that they are prepared to give concession to the rich people. That is their And what is their industrial attitude. policy? They say this policy is the continuation of their policy which they enunciated in 1956, Well, I would like to ask them what progress and industrialisation have been brought about by its implementation all these $\overline{2}1$ years. Yes it is the result of this progress that w_e have seen i_n the acute unemployment, ploughing of the field with women yoked t₀ the plough and all those Their industrial policy things. according to₀ them would result in maximum production more industries and new industries in backward areas. All these things are very good, But are these not empty doubt. slogans because they have been saving things like this since long. Do the workers and the peasants have representation in their programme of industrialisation? No. The purpose of their industrial policy is to export to foreign countries to earn more foreign exchange. It is not to give any benefit to the working class in the countryside, not to give them shelter, not to give them medicine, not to give them clothes and food, but to earn more foreign exchanges. This is their approach. Now the question is whether they would change this They are ruining attitude. They are simply carrying peasants. out the policy to help the monopoly capitalists in the name of increasing production. The policy of the developed capitalist countries is exploit undeveloped countries. The policy of this Government is to exploit cultivators of tobacco, jute, sugarcane and other cash crop* to fatten the Indian monopoly capi[Shri O. J. Joseph.]

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talists. Sir, they say that they are trying to set up industries in backward areas. They have been saying this thing for long. But let me ask Sir, whether there are roads and rails to these areas. There are no roads or rails in such areas whether it is in Telengana or in Bihar. Sir, We have experience in this matter. When We asked for industries they said that it is not possible because there are no railway lines. Therefore, their policy is that if there are no rails there are no industries. This is the policy they have been pursuing all along and I am sure they will continue to follow the same policy. Therefore, this policy must change. If you want more industries and to develop them, you must change your attitude to the working class. What is their attitude to the working class? An hon'ble Minister said in this House that the strike should be called off first and then we can negotiate. This is the attitude. Is it right to insist on calling off the strike first instead of negotiating with these people who are agitating for the redressal of their legitimate grievances.

There was an incident i_n my State; when the employees resorted to agitation in a Central Government concern—Aralam farm—for the implementation of an award to which the Central Government officials themselves had 'agreed to, they took the matter to the High Court. Thi_s is their attitude.

The workers in this country are often termed as 'casual'. What does this mean? I do not know. Does this mean that these people work only for a few days. I can understand if you call them daily wages earners. But this term 'casual' is merely a ruse to deny the workers their legitimate claims. Then as long as this attitude continues which worker will work sinderely. Whatever the experts might do, without their sincere cooperation and without a feeling that

they would get a share of their labour, no worker will be able to contribute his mite for increasing production.

Mr. Venkataraman says that they have been elected by the people by a thumping majority and therefore, they would implement their policies. I would like to humbly ask him by what majority and by which people. They might have won majority of seats, but certainly not by the support of the majority of voters because of a peculiar system of voting. Even if they have got the majority do they not have a sens_e of responsibility to honour the sentiments of those who also represent the people? Are you prepared to do something for the unemployed persons for the peasants and for the handloom workers by reducing the price of yarns. There is n_0 policy for extending insurance benefits to the agriculturists. On the contrary all the concessions go to big industrialists. I agree that small industries are also getting some protection. Then let me ask one thing whether there is any special consideration for the workers in the cooperative bidi, coir weaving and cashew nut industries. On the other hand the policy of the Government is to harm these workers in order to fatten the private industrialists in this field.

Sir, now I would just mention one or two things about my State and conclude. Cocoa price has gone down. They say that there is acidity in it. But the Mysore Laboratory maintains that acidity is low. They want to import coca, rubber etc. They want to ruin the cultivators.

When a resolution is passed by the Kerala Assembly with the support of members belonging to Mr. Venkataraman's party, I do not know what brand of democracy it is which do not respect the sentiments of the elected representatives. There are the Planning Commission people environmentalists and all kind of people. But for whom? If it ig for the people

they should change their policy. When State Government asks for some' thing they should at least be prepared to honour it. Everything is in the name of Plann ng. The workers, the cultivators, the Government employees—these peop e have $n_{\rm G}$ representation in their planning. Wnat kind of planning it is and for whom? Therefore, I \ 'ould like to request them to change this their policy and be good enough 11 do something for the benefit of the toiling masses. Sir, with these words I conclude my speech.

SHRI V. GOPALASAMY (Tamil Nadu): Mr. /ice-Chairman, Sir, I extend my thanks to you for the opportunity gr- en to me. The Appropriation Bill, 1980 is placed before us for discu sion. I shall confine myself to som i of t'he important problems we aie facing today in our country.

During the last three decades since the declarataic .1 of our Republic, we have witnesses kaleidoscopic changes taking place in several spheres in our country. For the first time in our history, economic development in our countr on an all-India basis was taken up through a process of Five-Year Pla) s. To give an overall boost to our economy, our planners had set a pattern of development for the uplift of t le underprivileged, the have-nots a d for fulfilling the hopes and aspirations erf the people who v ere denied even the minimum necissities of life under foreign rule. Sir, whether we have succeeded in our attempt to boost our economy i; the question that has to be answerei . When one makes an overall surve^ of the whole period even the most vociferous critics would have to admit that some progress has been achiever in development in several fields of economic activity but, at the san e time, we cannot deny the fact that Plan proposals and Plan performances showed a wide gap. Why were the Plan targets not achieved? Net because they were ambiguous, no because the resources

were limited, but because the implementation wag not at all effective. Due to ineffective implementation we have not achieved the targets. As a result, today India has to grapple with numerous problems—the explosive growth of population and unemployment, the gigantic problem of rural backwardness, the threatening problem of inflation and price rise. These are the biggest challenges of the coming years also.

Now, Sir, honourable Mr. Venkata-raman, the man of right calibre and competence and the pride of South Indian intelligence, has taken over the reins of the Finance portfolio to meet the challenge. Whether he will succeed or not, he has taken over charge. But the challenges is so gigantic as Giant Goliath I wholeheartedly wish...

PROF. D. P. CHATTOPADHYAYA (West Bengal): He is more than a David!

SHRI V GOPALSAMY: As Prof. Chattopadhyaya says, I hope the triumph of David becomes true in the case of our Finance Minister, Mr. Venkataraman. That is my wish. But the real situation is not so promising, Sir.

First of all, let us take the problem of price rise. Only this morning I saw a news item in The Statesman titled "Record Rise in Price Index". It was reported:—

"The official wholesale price index for all commodities (base 1970-71) jumped by a record 6.7 points to a' peak of 244.6 (provisional) for June against 237.9 (provisional) for May, reports UNI."

Sir, this is the situation. What is the reason for the price rise? As a student of Economics, I can say in simple words that due to inflation there is the price rise. And also we can say that we have inherited it from global inflation because it is not only an Indian phonomenon but also an international phenomenon. The global inflation is telling upon us. How to tackle the problem, how to hold the priceline? There is an interesting

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article which appeared in the Indian Express on June 17, 1980 by Mr. J. D. Sethi. As I have no time to go into it, I want to say about one point which he has made. He says:

"With the rate of global inflation being much higher than ours, the decline in India's terms of trade not only adds to cost but causes reduc. tion in GNP of one-half to one per cent, and this gives a base-line imported inflation of seven to eight per cent. There is no escape from

How to combat inflation? I can say that one of the important components in the structure of inflation is black money. There is evidence to show that a parallel economy and generation of black money have returned with a greater force than ever before. The political structure has started making too many demands on the economy and these demands are met through illegal transactions. Such illegal transactions create conditions which are largely inflationary. Unless the parallel economy is destroyed, we cannot make a dent on inflation. That is a point which has to be looked into.

The other most serious problem is the unemployment problem. The pro-lem of unemployment has assumed an alarming proportion in our country during the last two decades. The reason why the problem causes ah alarm is that it is not an economic problem alone, it is the biggest social problem of our country. The volume of unemployment and underemployment in our country have become a source of acute social and political unrest in the country. How to solve this problem? Sir, I find a_n article in Business India by Mr. A. K. Chaturvedi. He puts it aptly:

"In India, the slow rate of growth of investment together with the decline in the labour-capital ratio, has slowed down the growth of em. ployment opportunities. The high rate ot growth of population a»d

labour force has also contributed to the problem of unemployment. Normally two> jobs in the industrial sector generate three jobs in th« service sector, but insufficient investment in employment generating industries has led to the sluggish growth of employment in the service sector. Though investment in the industrial sector has increased manifold in the last two and a half decades, a large share of that has gone to large scale industries which have a low output capital ratio and a high capital labour ratio."

To solve the problem of unemployment, 1 ca_n suggest one or two solutions. If the bulk of national investment takes place in the rural areas, the rural migration could be considerably reduced, which could in return be utilized for the rural works such as participation in land improvement, irrigation, construction etc., which can create enough jobs. Steps should also be taken to reduce the large-scale industries and enhance the small-scale industries, more job orientation in education and such other fields. Our Finance Minister has cor. rectly assessed this aspect because in his Budget speech I find him say: "It is this Government's firm belief growth economic accelerated and its fruits widely shared only if employment opportunities in rural areas are significantly augmented. ... As an integral part of the new plan, we have therefore decided to launch a massive National Rural **Employment** Programme." The other problem which draws our attention now is that of the farmers. There is a hike in the price of the petroleum products. The high cost of diesel and fertilizers has 'given a terrible blow to the farmers. The farmers were already suffering, and they were unable to meet the high cost of the inputs. Now their hardships have become double-fold. So, I would like to suggest the Government that unless you give some incentive and unless they get a remunerative price, they cannot carry o» the agricultural operations. So, I

want to My that you should try to subsidise diesel and fertilizers used for the agricultuial purposes. The proviso of subsid - should be applicable t« all areas, lot only the drought areas.

Appropriation

Sir, a ward abo it paddy. Sir, I find that the wheat 1(bby in bur country is more powerful than the paddy lobby. Of course, there is no paddy lobby. Now only our Members have started speaking about the paddy lobby. There wa; a Chief Ministers' Conference two cUys ago and in that conference so ma; >.y things have been said regarding paddy, and the Agricultural Prices Commission has also recommended something. But one thing, I want to jay, that is that the A. P. C's calculations of trne cost of production of pa< dy, are not at all correct. They sail that the cost was Rs. 92 per quintal of paddy. That is not correct. Sir, 1 am not saying this from any study >apers or books. I am telling it from my own experience. I come from a vi.lage, from an agricultural family. I am engaged in cultivation. So, I know that the cost of cultivation of a quintal of paddy would be in between Rs. 115 to Rs. 125. So, I would like to request the Government to f{ the procurement price at not le s than Rs. 130 per quintal of paddy as demanded by most of the Chie Ministers two days back.

Sir, another important problem to which I want to Iraw the attention of the Government is that of the long-pending demand in Tamil Nadu for the Sethusamudr; m Ship Canal Project. Sir, there wis a news item about a fortnight back I think the Central Government is r ot prepared to take up the Project; 5 it is not satisfied with the feasibility report. Sir, this project ig a_n important project. It will help the economy of our country because this Project is to cut a navigational canal across a narrow strip of land near ----- (Time bell rinas) Mr. '/ice-Chairman, please be lenient.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI); Your party has 12 minutes; I have given you 15.

SHRI V. GOPALSAMY: Another five minutes. I have got to make some important points.

This Project is to cut a navigational canal across a narrow strip of land near Pamban to link the Gulf of Mannar with the Palk Bay with the object of reducing the travel distance by 300 to 350 miles for the ships sailing from the West Coast to the East Coast.

A high-level committee, constituted in 1963 with Shri. C. V. Venkate-swaran, retired Development Advisor to the Government of India, as Chief Engineer, observed that the Tuticorin Harbour Project and the Sethusamu-dram Project should be executed as parts of one and same project as their success depends on each other. I think it will cost Rs. 100 crores. Why should we abandon the Project? They say that there is no feasibility. Let us reconsider it. I would like to request the Government to reconsider the earlier decision and review the Project taking into consideration the suggestions made by the then committee.

Sir another serious problem is the intrusion of foreign trawlers in our territorial waters, particularly off the coast of Tuticorin. Foreign trawlers come from Taiwan. They come and rob our fish, our sea-wealth. They not only take the fish, they cut the nets spread by our fishermen. The damage is huge. Our fishermen are shedding tears. I can say that on June 28 in "THE HINDU" it has appeared:

"Foreign fishing vessels damaged nylon nets worth about Rs. 1 lakh laid by Tuticorin fishermen in the sea about 15 km. from here it is alleged."

After a few days, another foreign vessel, a Taiwanese trawler, was caught, and I think 18 members of the

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crew were apprehended. Even Mr. Kalyanasundram a Member from our State from the CPI, made a special mention about this in the House. These trawlers come, and the mother ship will be waiting in the ocean. Thus these trawlers rob us of our fish and take away our fish. So, I would like to request the Government to establish special coastal guards for special patrolling, well-equipped coastal guards to stop this menace.

Sir, I am very much pained to go through the report of the Department of Official Language attached to the Ministry of Home Affairs, where I find unimaginative efforts being made to accelerate the pace of Hindi's use in Government departments and also in non-Hindi-speaking areas. Sir, in that report, 11, I see a mention about arrangements for sending police telegrams in Hindi. Sir, I would like to request the Members of this House who are sitting here also the officers who are outside, to imagine the difficulties and sufferings we are subjected to. Sir, you will remember, during the Janata regime, a family travelled from Tamil Nadu to New Delhi by the G. T. Express. I think on August 8, 1978 and that family was robbed toy decoits st knif-point near Bina. At the Bina railway station when the head of the family approached the Police Inspector to lodge a complaint, the Police Inspector refused to register the complaint. He simply told him.-"Unless you give it in writing in Hindi, I cannot register your complaint." So, that happened during the Janata regime. So, if you ask the police, if you request the police to register complaints in Hindi, when we people come to the Capital city or to the northern areas, we will be put to hardship and suffering. Sir, in this connection, I want to say one thing. I have got the fullest confidence in our hon. Prime Minister, who is not parochial in her outlook, that she will

stand by the assurance given by her father, the late lamented Jawaharlal Nehru. When she came to Madras before the Parliament elections, she

participated in the Periyar-Anna cele. 'bration organised by our D.M.K. Party. When she spoke before a mammoth crowd of one million which gathered on the Marina sands, she gave the assurance that Hindi will never be imposed on non-Hindi people, and that the assurance given by Jawaharlal Nehru will be respected and honoured. But, at the same time, I see that there is a mania to go in for Devnagari typewriters. I do not find fault with

them. But when they talk of the need for conversion of Roman typewriters into Devnagari typewriters, i_3 that the way of respecting the assurance given by Nehru? And there is one more point.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI); Mr. Gopalsamy, now you have to conclude.

SHRI V. GOPALSAMY: Sir, before I sit down, I want to make only one point. Sir, you will remember that there was a fanatic Minister in the Janata regime, a Hindi-fanatic Minister, the famous Mr. Rajnarain, who issued instructions to the hospitals that the prescriptions should be given in Hindi. What would happen then to doctors who studied medicine in English? I think Mr. Rainarain would have considered it a wise decision to solve the population problem, instead of compulsory sterilization. Now, in the Annual Report of the Ministry of Health and Family Welfare, a similar thing is being tried by some greedy officials. I would bring to the notice of the Government the pernicious ways in which Hindi is being imposed by greedy, fanatic officials who are sitting in top positions in the Department. So, I would like to request the Government to come forward to allay our fears and also to instruct the officials properly who try to impose Hindi on others. With these words, I conclude my speech.

श्रीमती रतन वानारी (मध्य प्रदेश): उपसभाध्यक्ष महोदण, आपने मुझे बोलने का समय दिया इसके लिए धन्यवाद । यद्यपि चाल् वर्ष का वजट वित्त मंत्री जी ने बड़े परिश्रम और योग्यता से बनाया है और कांग्रेस पार्टी द्वारा किए हुए वायदों का भी ध्यान रखा गया है परन्तु इस संबंध में मुझे कुछ कहना है। मंहगाई बहुत बढ़ गई है ग्रीर दिन प्रति दिन बढ़ती जा रही है। कहा जाता है कि उपभोक्ता वस्तुएं, अनाज के भंडार हमारे पास 🍍 । देखा यह जाता है कि मंहगाई पर इस स्टाक का कोई ग्रसर नहीं पड़ रहा है । उपभोक्ता दिन प्रति दिन वस्त होता जा रहा है। अपनी सीमित आमदनी से इस मृत्य विद्धिका कैसे सामना करे ? वह हतबुद्धि है । इधर संसद ग्रीर विधान सभाग्री के चुनावों के समय कांग्रेस जनों ने जनता से विशेष कर यही वायदे किए थे कि बढ़ते हुए मृत्यों को हम स्थिर करेंगे ग्रौर मुल्य चटाने का भी प्रयत्न करेंगे । हमारी पार्टी केन्द्र ग्रौर ग्रनेक प्रदेशों में बहुमत में ग्राई ग्रौर शासन संभाल रही है। इमारे लिए हुए वायदों का ग्रभी तक बोई ग्रसर नहीं हुग्रा बल्कि उलटा ही बसर है मूल्य बढ़ रहे हैं ग्रीर जनता में निराशा व्याप्त हो रही है । जन साधारग में महंगाई चर्चा का मुख्य विषय है । कांग्रेस शासन की ग्रालोचना इस विषय पर प्रारम्भ हो गयी 🖁 । इसके कारणों में प्ंजीपति ग्रीर व्यापारियों का बड़ा हाथ है। उनके गोदामों में सारी वस्तु जमा हैं ग्रीर साधारण जनता मंहगाई में पिसी जा रही है। सरकार की भ्रोर से सख्त कदम मुल्यवृद्धि को रोकने के लिए यदि नहीं उठाये गये तो ग्रसंतोष बढ़ता ही जायेगा । बजट में जिन वस्तुग्रों के करों में रियायत दी गई थी उनसे उपभोक्ता को कितनी राहत मिली ?

Appropriation

स्पष्ट है कि उसे तो ग्रधिक से ग्रधिक मंहगाई का ही सामना करना पड़ रहा है। गरीबों का तो यह हाल है कि दोनों समय छोड़कर एक समय भी पेट भर खाने को नहीं मिलता । एक कहा-वत थी कि दाल रोटी खा रहे हैं। ग्राज दालों के भाव ग्रासमान छू रहे हैं। मध्यमवर्गके लिए भी दाल खाना कठिन हो रहा है फिर गरीब तो दाल खरीद कर खाही नहीं सकता।

वितरण प्रणाली पर सरकार को विशेष ध्यान देना चाहिए ग्रीर उसके लिए बजट में खास तौर से प्रावधान करना चाहिए कि जिसके द्वारा सरकार की दृष्टि वितरकों पर बनी रहे इसमें बड़ा भ्रष्टाचार व्याप्त है। राशन दुकानों से बड़ी माला में माल काले बाजार में जा रहा है ऐसा रोज ही सुनने में श्राता है। इस काला बाजारी में नीचे से लेकर ऊपर तक ग्राधिकारी वर्ग पर नजर रखना ग्रावश्यक है। कालाबाजारी पकडने वाले ग्रधिकारियों को प्रोत्साहन श्रीर कालाबाजार में भाग लेने वाले ग्रधिकारियों को कठोर दण्ड दिया जाये ।

कोग्रापरेटिव सेक्टर खोले जायं ग्रीर भ्रावश्यक वस्तुम्रों का वितरण उनके द्वारा हो । परन्तु इन पर भी सरकार की सजग नजर रखी जाय । छिपे गोदामों से माल बरामद कर सीधे जनता में उचित भावों पर वितरण किया जाय, यह नहीं कि माल तो बरामद हो गया परन्तु कान्नी झगड़े में पड़ा सड़ रहा है ग्रीर जनता भूख से मरी जा रही है।

मध्य प्रदेश में दो साल तक सुखा ग्रकाल पड़ा । राहत कार्यों से सरकार ने कुछ मदद की परन्तु वहां की स्थिति **ग्रभी भीषण है। एक तो म**हंगाई ग्रीर दूसरे बेरोजगारी ।

[श्रीमती रत्न कुमारी]

मध्य प्रदेश के प्रमुख शहर जवलपूर में चार पांच सुरक्षा संस्थान हैं जिनका सीधा संबंध केन्द्रीय सरकार से है । हजारों मजदूर ग्रीर ऊपर का स्टाफ इनमें कार्यरत है। मुझे वहां पर जाने का मौका मिलता रहता है। वहां दांस-फर ग्रीर नियुक्तियां समय समय पर होतो रहती हैं । परन्तु वहां रहने बाले लोगों के वयप्राप्त लड़कों व लड़कियों में बड़े रूप में बेरोजगारी व्याप्त है। कोई काम न मिलने से वहां का युवक वर्ग ग्रनैतिक कार्यों में लगा हुआ है । नई भर्ती दूसरे प्रदेशों के लोगों को लाकर की जाती है। जहां ये फैक्टरियां हैं वहां के योग्य लोगों को वहां ही काम मिलना चाहिए । इस अोर वेन्द्रीय सरकार को ध्यान देना चाहिए । वहां के युवक वर्ग को काम मिलने से वहां के निवासियों को बड़ी राहत मिलेगी । वरना इन तत्वों के कारण उनका वहां रहना कठिन हो रहा है।

बेरोजगारी दूर करने के लिए सर-कार वचनवद्ध है। ग्रतः इस संबंध में योजनाबद्ध कार्य होना चाहिए । देश के वर्तनान उद्योगों का मुद्धीकरण ग्रौर विस्तार जब तक नहीं होगा तब तक नये उद्योग लगाने से भी समस्या हल नहीं हो सकती है । वर्तमान उद्योगों की उचित देख-रेख ग्रौर विस्तार से त्ररंत नियक्तियां संभव हैं । स्थानीय लोगों को कार्य मिलना चाहिए । नि-यक्तियां करने वाले बोर्डी में भ्रष्टाचार ब्याप्त है। इसकी जांच भी ग्रावश्यक हैं। मैं इस श्रीर विशेष रूप से सरकार का ध्यान आकर्षित करती हुं। यही दो तीन बातें रहती थीं जिनकी और मैं आपका ध्यान दिलाना चाहती थी। मैं इस एप्रोप्रिएशन बिल का समर्थन करती है।

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Vice-Chairman, Sir, I rise to support the Appropriation (No. 3) Bill and I would like to make the following comments' on this Bill.

First, I would like to call our collective attention to the fact that in this. Bill we are appropriating Rs. 55,220 crores. Our Gross National Product last year 1979-80 was Rs. 80,000 crores and it must have gone up since because of inflation. But, taking this Rs. 80,000 crores of last year and comparing it" with the Rs. 55,000 crores that we are appropriating this year, I would "simply want all to note that in effect 70 per cent of our Gross National Product is what w_e are talking about. We are not going to spend all the 70 per cent. There is some complication in this. But the total in this Bill is the equivalent of 70 per cent of our Gross National Product.

Now, Sir, the second thing to which I would like to call the attention of the House is that behind this Appropriation Bill is something like over Rs. 3,000 crores of direct taxes and something like Rs. 13,000 crores of indirect taxes that have been approved already by the other. House, that is, the Lok Sabha, that is to say, 18.2 is in direct taxes and 80.8 per cent in indirect taxes, making a total, as the honourable Member speaking earlier said, of 18.6 of our Net National Product that is included here as total taxation.

I would like to refer here to four items in the Appropriation Bill which are the largest items. The largest item is "Repayment of Debt". It appears after item No. 43 and it is Rs. 26,988 crores, that is to say, about 50 per cent of the Appropriation Bill that we are about to pass is going for the repayment of debts and we should really add to this the item called "Charged—Interest Payments" which is Rs. 2,597 crores. We then get really about Rs. 28,000 crores which is over half, which is about a little

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more than 50 pe cent of the total in t'he Approj nation Bill. Now, Mr. Vice-Chairman, Sir, I want to say to you and through you to the Tlouse and to the Finance Ministry that I believe that we s lould really have a good discussion 01 e day in this House and in the other 1 "ouse on our mounting public debts. I have never seen anything on this m any government publication. I thi lk we shou[^] speak about our public lebt which, is growing so vast, and bout what its effect on our investmen is, what its'effect on our production is, what its effect on the inflationar r situation is and, above all, what it.' effect on our children and grandchi dren, our coming generation is. New this fs all that I want to say on th first largest appropriation here which is "Repayment of Debt".

The second laigest appropriation item is from item 20 to item 25 which deal with the defence appropriation amounting to Rs. 500 crores. Now, I only want to ask here whether our defence appropria ions are subject to the kind of detai ed civilian review, civilian financial eview, by the Ministry of Finance and by the various audit offices that we have in any other department of an₇ Ministry of the Government, with all the caveat that we would like to i lake with regard to the security con. iderations in our country. But wh *t is involved here is next to the ite n "Repayment of Debt" is the la' gest appropriation item, from "tern 2(to item 25, that is, on military expenditure, amounting to Rs. 3,500 crores. I just want to ask the Finance Minister something about the procedures and review of this item by civilian authorities. The third large item here is relating to Posts ani Telegraphs—Items 17 t₀ 19 —appropriating Rs. 1500 crores. Again, I ask the question. I ask: Whereas the Railways are subject to such detailed stuc v and review as a separate item, I do not think we are paying attention as a House to the Posts and Telegraphs which has such a large appropria .ion".

The last large item to which I call attention is in Item No. 42 relating to the Ministry of Finance itself. What is this "Other Expenditure of the Ministry of Finance" which is 3tated here, amounting to Rs. 1200 crores? Look at Item 42. There is a kind of curious division between Revenue Account and Other items 6f*gS5endi-ture which amount to Rs. 262 crores as Charged and Rs. 903 crores on Capital account. What is this 'Other expenditure'? Probably it is very clear to the Finance Ministry; it is not to me.

Vice-Chairman, Mr. how many minutes have I got?

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): Your time is already over. Anyway, you can take 5 or 7 minutes more.

DR. MALCOLM S. ADISESHIAH: I will take five minutes only.

Looking at the smaller appropriations after these 4 big appropriations —we have on Agriculture and Related Items; I add them up to Rs. 22,000 odd crores, I am rounding off crores—I would like to know whether there is a kind of balance between this appropriation and what the States are doing in relation to our priorities within the agricultural fields, such as the new emphasis we are giving t₀ the pulses and oil-seeds, and so on, and what the Centre is doing here. What is behind this item related to what is being done in the States—in my State, for instance? I have o"een studying the Budget of my State that is why I am asking the question.

Secondly, on irrigation there is an appropriation of Rs. 70 crores. Our whole high-yielding variety programme is a function o'f Irrigation, and I look forward to the "day when programmes of high-yield variety will also become a parf of rain-fed, dry agriculture, which will lead to a nearly 50 per cent increase of our production.

[Dr. Malcolm S. Adiseshiah.]

Now, about Foreign Trade, with an appropriation of Rs. 470 crores I ask the game question: whether there is an_v study being made and action being taken on subsidies, not only because it is wasteful but also because the United States in two of its recent actions has imposed countervailing duties on ou_r ready-mades, textiles, and industrial fasteners. S_0 the subsidy programme needs to be reviewed not only because, I believe, we cannot afford it but also because it is going to hit back at us.

I have similar questions to ask with regard to petroleum, chemicals, etc., whose appropriation is Rs. 700 crores, and we know there is going to be an out-flow of Rs. 3000 crores.

A word $a^{D0U}t$ Education, where, I hope very much, the Education Ministry will mov_e more int_0 the coordinating standard setting area than on operative education and expand the only programme which belongs to the poor majority—Adult Education.

May I end, Mr. Vice-Chairman, with my familiar question? M_{ν} familiar question is this. I see that in the Appropriation Bill, Parliament is discussing and voting on Rs. 19,000 crorPs and Parliament is voting but not discussing on the Consolidated Fund on which it can vote and wfilch it cannot debate; it votes without debate...

SHRI NARASINGHA PRASAD NANDA (Orissa): Almost two thirds is not voted.

DR. MALCOLM S. ADISESHIAH: That i_s the point I ani making. Thank you very much. Mr. Vice-Chairman, Parliament which should control the power Of the purse. I think, is not controlling more than one-third of !t; every year the Consolidated Fund is growing. Now, Mr. Vice-Chairman, I myself believe that this is a British, colonial left-over of Budget presentation. We should scrap it and de-Vise something like a 'Swadeshi'

Budget. Secondly his 'Consolidated Fund' does not make any sense, because when I look at the items, I would like to ask the Finance Minister really, has he got some criterion under which he has put some items under the Consolidated Fund and other items as voted by Parliament? I must say that for the life of me I cannot accept this division except on two items, the amounts being given to the States which are very large sums as decided by the seventh Finance Commission and approved in Parliament, so there is no question of now rediscussing it. I can understand that. I can understand the President o'f India's appropriation being under the Consolidated Fund and not being discussed by Parliament but just being voted. On the other hand, I do not understand the principles behind which the division is made between certain sums which go under the Consolidated Fund not voted by Parliament. Even voting by Parliament has become a very poor show this year because the guillotine fell much faster on the process Of discussing the budget and the demand for grants. Therefore, my question is whether this distinction that we are making between the Consolidated Fund and Voted by Parliament which is an heritage of British, should not be scrapped and some more understandable and rational system Appropriation Bill be presented to us. Thank

SHRI NARASINGHA PRASAD NANDA:

Mr. Vice-Chairman, Sir, by presenting a make-believe budget, the hon. Finance Minister has proved his ingenuity beyond a shadow of doubt. He wants us to believe mat as a result of this budget provisions and allotments made under the different Heads in the Appropriation Bill which have been properly explained by Dr. Adiseshiah right now, the production and productivity will increase, infra-structure such as power, coal and transport will steadily be better, prices will be held under effective check and so on **cad** so tarfb,. Sir,

Appropriation

like a quack he has prescribed symptomatic treatment. for the very deep economic i Is and yet hoped to restore the heal h of the economy. He does not treat the problem as an expert doctor going to the very root of the illness si ggesting radical and permanent cure. Sir, more than a month has elap:ed between the Preu sentation of the budget and the consideration of th 3 Appropriation Bill. "Proof of the P idding is in eating", thus goes the sa ing. It is not possible to cover all 'he aspects in a short span of 15 minu'es. I will, therefore, confine myself ta a few instances in order to prove he hollowness of the tall claim made by the hon. Minister. For ir. stance, take the large concessions or wif you like to call them, the package cor cessions given to industry, trade a id commerce in the budget proposal:. Only recently, the Finance Min'iste himself has lamented that aTl'Trts ;ood proposals have not been well-received by the industry, trade and commerce. He is so unhappy. He says that his expectations have been believed by industry, trade and comm ;rce. Therefore, he is showing them red eyes. He tells them, "If you ion't behave, then I have to, take the 'danda'." That is what he said in the Lok Sabha. He did not use thi se words. I am expressing his fee ings. He used some other word. Ntw, fet us take another example. Whai about the effective check on the g (Hoping prices? Last year, the rate >1 inflation touched a record high of 0 per cent. And this year, the trend j; noticeable even after the Budget is prasented. Today in the very first hour itself we were discussing the prices are rising, though there is a difference of opinion why the prices are rising, there is no disagreement anongst us as to the rise in prices. The reasons may be assigned diffe -entry different people, but t ie prices rising. And if this trend persists, then there is no doubt that by the end of this financial year, this will touch at least 30 per cent. February, you have paid one jnjtahient of dearnefs allowance to the Government employees And 'from 1st May, you have giver another instalment, and it is so rapidly increasing that you do not know yourself as to how many instalments you are going to pay to the Central Government employees. Apart from any other economic consideration this is only an instance as to how these issues are so inter-connected that if the prices rise, they will affect al kinds of people. And I am only illustrating this payment of instalment of dearness allowance which is paid from the exchequer and for which, of course, you have not made any provision in the Budget or in your Appropriation Bill. And you may be required to pay many more instalments of DA because the trend in price rise is such that it is likely to touch 30 per cent.

Coming to the deficit, Sir, what was the deficit shown in the Budget? A deficit of Rs. 1400 and odd crores is said to be the deficit in the Budget. Sir. I humbly submit that similar claims were also made by the previous Finance Minister when he presented the Budget last year. And you saw how the prices rose. They rose by 11 per cent within a period o'f one week, and subsequently rose upto 20 per cent. And this vear, the deficit has been put at Rs. 1400 and odd crores. And I believe that by the end of the year, this deficit will not be less than 3,000 crores of rupees. For want of time, I am not going to elaborate it. But during the general discussion on the Budget, Members had pointed out this to the hon. Finance Minister. But the Finance Minister feels that he would be able to effectively keep this deficit within the reasonable level of Rs. 1400 crores. Unless some miracle happens, unless some law of nature helps the Finance Minister, I have grave doubts whether he will be able to limit this deficit to Rs. 1400 crores which he estimated in his Budget. I have a feeling, as I said earlier, that this deficit it the end of the year will go

[Shri Narasingha Prasad Nanda.] beyond Rs. 3000 crones. And because of capital mobilisation and because of injection of more than Rs. 5000 crores into the economy, Sir, the problem will be that there will be a high rate o'f inflation and we will be sitting as if on a volcano which might explode at any time and completely bring about a collapse Of our entire system. Sir, there can be absolutely no doubt about the trends of I⁹⁸⁰- ^{But} about one who refuses't₀ read th_e writing on the wall, what are you going to do? Sir, I Know that Mr. Venitataraman is a very eminent economist. H_e has been a Member of the Planning Commission and his reputation as an e^{co}nomist is well known. But it is not his reputation that will help us. It in not the eminence of an economist that wiH help us. He has to deliver the goods. The question is, is he able to inspire confidence in that section of the people in whom he has reposed complete confidence? Does he find any initiative in the industrial circle, in the trade circle, in the commerce circle? Have they taken the inspiration? Are they doing anything either t₀ help in the restoration of the health of this economy or are they doing anything which would show that they have also good intentions and they are prepared to co-operate with the Government? The point is that you are trying to fix a square peg in a round hole. The time has come when we have to seriously consider these things. I am not blaming the Finance Minister himself. He has his constraints, the constraint of the system, the constraint of the economic policies that we have adopted. I am not blaming him personally. But the time has come, as Dr. AdiseshialT has rightly pointed out, when we have to consider all these things. I mean unless you treat us as children, you would not be closing your ears to even constructive criticism we are only voting for Rs. 19,000 crores, more than Rs. 36,000 crores are from the Consolidated Fund, that means about two-thirds of the expenditure we have *o right to vote, one-third of

the expenditure we do vote, but as he righ% said, much of it is guiuo-tined. What is then actually discussed in Parliament? You have an expenditure of more than Rs. 55,000 crores. In real effectiveness how much of this amount $\$_0$ w_e discuss on the floor of the House?

Dr. Adiseshiah has raised the fundamental question whether we will go about this colonial system of accounting, setting expenditure against revenue and then coming with an Appropriation Bill, putting some" figures here and there, according to the needs. Our expenditure requires a scrutiny by civilian authorities and that Parliament is not able to do it So we must fix some means and some way out must be found by which this expenditure can be scrutinised. O' course, I know, the Finance Minister will at once say that they have got the Public Accounts Committee and the Public Accounts Committee can go into this question in detail. But we know the scope of the activities of the Public Accounts Committee constituted by Parliament and the Public Accounts Committee does not satisfy all the requirements which have been rf .se& by Dr. Adiseshiah very rightly.

Now, Sir, I was telling you about the trend of 80s. If you really want— I mean not as a slogan—to deal with the problem of poverty, if you really want to deal with the problem of un-emplyoment, if you really want to bring about socioeconomic transformation through the process of a bloodless revolution, if revolution can come without blood, then you have to do some basic thinking about your entire approaches to the finances of the country. And, if you do not do that and if you do not select a particular direction, if you do not know your manzil, the ultimate goal, which you have in view, this kind of thinking with the problems like a quack and undertaking symptomatic treatment will not yield any tangible results.

Sir, I honestly feel that the capitalist system is now collapsing. We have

to build a new system, a scientific we can bring real system whereby socio-economic t ansformation. I am not developing that point for want of time. I have just given an indication that the trend c f 80s is that capitalism is going to c llapse and unless you take the warnin..; in time and correct your policies and programmes you may fall into the vertex of this crisis and it may have very very unpleasant effect on our s<¹ciety, on our polity and on our ecoi omy. Sir, I will take one poii t about the foreign companies opera ing in the country. Though I have a detailed note with me on these foi eign companies, I do not want to go i But you will be ito the details. surprised to And, Sir, that between 19' 3-74 and 1978-79, although the nun ber of foreign companies and their subsidiaries has decreased numerically, their assets have increased propoi Lionately. Take for example, Sir, in the year 1973-74, the total assets of t iese companies were to the tune of Is. 1363.7 crores and in the year 1978 79, have gone up to Rs. 1706.6 the assets notwithstanding the MRTP crores, Act, notwithstanding the Foi sign Exchange and Regulation Act, notwithstanding the licensing policy of Government and other policies to the restrict these foreign companiei and their subsidiaries in their trad > and in our country. H; s the commerce Finance Minister suggested an 'measures check this growth of t le foreign companies in this country I I would humbly submit, Sir, the answer is You can reilise how emphatic no. seriously— it is very unfor unate that I have to say so-the Government is taking the recommendations of the Sachar Committee on Compf ny Law. The Sachar Committee made recommendations for amendment (f the Company Law and MRTP Act a long time back. It is pending with t le Government which came seven mon.hs back and till now the Government has its mind to the applied recommendations of the Sachar Committi e on the amendment of the Company Law MRTP Act and the Finance Mil aster has suggested nothing. H_O he 3 not dona anything

to show that the Government really intends to implement the recommendations of the Sachar Committee.

(No. 3) Bill, 19-Uo

Sir, I had some more points to submit but I shall leave some of them to be developed by my learned friend Mr. Dhabe. With these words, I conclude.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Shri Handique, not here. Shri Roshan Lai, not here. ,Shri Krishna Nand Joshi,

श्री कृष्णानन्द जोशी (उत्तर प्रदेश)ः श्रीमन, मैं इस एप्रोप्रिएशन विल की सपोर्ट में खड़ा हुआ हूं और यह कहना चाहता हूं कि हमारे वित्त मंत्री जी ने सोच समझ कर एक बैलेन्स बजट पेश किया है। उनके बजट की सभी और से. चारों तरफ से सरहना हुई है। कुछ बातें हैं, जैसे ग्रभी कीमतें बढ़ी हैं, उसका पूराना ग्रसर ग्रभी तक गया नहीं है। लेकिन जल्दी ही इस पर ग्रावश्यक कार्यवाही होगी । हमारे विस मंत्री जी ने लोक सभा में कहा कि अगर होर्डर्स ग्रीर ब्लैकमार्विटियसं लोग ग्रावश्यक नायं-वाही नहीं करते हैं तो हमें आवश्यक कदम उठाने पड़ेंगे । हमें उम्मीद है कि व्यापारी और जमाखोर इन बातों पर ध्यान देंगे और ग्रपने में सुध।र लाएंगे। हमारे देश में चीजों का दितरण ठीक से नहीं हो पा रहा है । वितरण प्रणाली में सुधार करना बहुत ग्रावध्यक है जिससे लोगों को समय पर चीजें मिल सकें। यह ठीक है कि सरकार की तरफ से हर प्रान्त को सामान भेजा जा रहा है, लेकिन यह सामान उपमोक्ताओं को ठीक से नहीं मिल पा रहा है जिसकी वजह से कठिनाई हो रही है। चीनी का जहांतक सवाल है, जरूर उत्पादन कम हुआ है । लैकिन एक-दो महीने के बीच में, जुलाई और

[श्री कुछगानन्द जोशी]

ग्रगस्त मास तक ही इसमें कठिनाई की सम्भावना है । लेकिन उसकै बाद हमें उम्मीद है कि भाव गिर जायेंगे ।

दालों के उत्पादन के लिए हमें विशेष ध्यान देना होगा । क्योंकि ये वस्तुएं इस्मोर्ट नहीं हो सकती, बाहर से नहीं मिल सकती हैं । इसलिए इसके लिए टेक्नोकल क्रेक्ट्र की आवश्यकता है और इसके लिए उत्पादकों को विशेष प्रोत्साहन देने के लिए सब्सिडी ज्यादा देनी होगी ।

खाने के तेल का जहां तक सम्बन्ध है उसके लिए भी आयात में और बाहर से मगाने में काफी खर्चा हो रहा है। इसलिए नान ट्रैडिस्नल आयल सीडस, सूरजपुखी (सनफ्लावर) और सोयाबीन आदि की खेती को बढ़ावा देना चाहिए जिससे कि इसका भी समाधान निकल जाये।

उपसमाध्यक्ष जी, उत्तर प्रदेश के भ्रार्थिक पिछडेपन की तरफ में ग्रापका ध्यान दिलाना चाहता हूं । 1980-81 के प्लान बजट में केवल 850 करोड़ रुपया प्लानिंग कमीशन की तरफ से देने का विचार हुग्रा है । लेकिन वहां की भावादी को देखकर, वहां के पिछड़ेपन को देखकर यह रागि वहुत कम है। भ्रगर हमें रीजतल इम्बेलैन्स कम करना है तो इस राशि को कुछ बढ़ाना पड़ेगा ग्रीर इसके लिये डिमान्ड है कि कम से कम 155 करोड़ रुपये की सहायता श्रौर दी जाय । इसमें उत्तर प्रदेश के पर्वतीय क्षेत्र, जिसमें आठ जिले धाते हैं उनके लिये भी 8.25 करोड़ की श्रितिरक्त राशि की मांग भी शामिल है। 1980-81 में कुल 35,7 करोड़ रुपये का प्रावधान केन्द्र की तरफ से हुग्राहै जो कि बहुत ही कम है। इस

सम्बन्ध में उपसमाध्यक्ष जी, मैं धापका ध्यान 1972 में हुए सेमिनार की तरफ जो कि ग्रल्मोड़ा में हुआ था, दिलाना चाहंगा, जिसमें कि प्रधान मंत्री जी गई थीं। उस वक्त कुछ राजनीतिज्ञ समझते थे कि उत्तर प्रदेश का यह इलाका गायद श्रार्थिक दष्टि से बोझ बना हम्रा है। लेकिन प्रधानमंत्री जी ने कहा कि यह बोझ नहीं है, यह रीढ़ की हड्डी है और इस पर हमारे देश का ग्राधिक विकास बहुत कुछ निर्भर रहता है। इसी बात को ध्यान में रखते हुए उस सेमिनार में श्रास्वासन मिला था कि हमारे उस इलाके का बजट, इन भ्राठ जिलों का बजट, हिमाचल प्रदेश के बजट के बराबर होगा क्योंकि क्षेत्रीय दष्टि से ग्रीर क्षेत्रफल की दुष्टि से या भ्रावादी की दुष्टि से दोनों बराबर हैं। परन्तु अफसोस की बात है कि जब कि हिमाचल प्रदेश का बजट 85 करोड़ रुपये के करीब का है हमारे इन इलाकों के लिये जो धनराशि निश्चित की गई है वह केन्द्र व प्रदेश मिलाकर 72-73 करोड़ के करीव बनती है। इसलिये यह जो प्रान्त की तरफ से, प्रदेश की तरफ से 8-10 करोड़ रुपये की श्रतिरिक्त मांग उस क्षेत्र के लिये की गई है वह बहुत श्रावश्यक है श्रौर मुझे उम्मीद है कि प्लानिंग कमीशन इस पर विचार करेगा ।

उपसभाध्यक्ष जी, श्राजकल बाढ़ की विभीषिका चारों तरफ है। चाहे वह श्रनावृष्टि हो श्रीर चाहे श्रतिवृष्टि हो इससे हम हर साल परेशान रहते हैं। लाखों जानें जाती हैं श्रीर लाखों की सम्पत्ति इसमें नष्ट हो जाती है श्रीर हमारा बहुत सारा धन, चाहे केन्द्र का हो, श्रीर चाहे प्रान्तों का, इसमें खर्च हो जाता है। इसके लिये हमें राष्ट्रीय

स्तर पर ग्रीर बुद्ध स्तर पर, वारफटिंग पर इसका मुकाबला करना होगा ग्रौर इसके लिये एक नीति निर्धारित करनी होगी जिससे कि हम इसका मुकाबला कर सकें स्रोर भविष्य में इससे कुछ हद तक हमें छ्टकारा मिल सके। मझ यह कहते हुए प्रसन्नता होती है कि हमारे कांग्रेस पार्टी के मैनीफेस्टो में इन बातों को ध्यान में रखते हुए आण्वासन दिया गया है कि केन्द्रीय स्तर पर इस

के लिये भ्रावश्यक कार्यवाही की जायेगी।

मेनीफेस्टो में कहा गया है :

Appropriation

"Congress(t) feels deep concern at the indiscriminate and reckless feeling of tri es and the depletion of our forests a id wild life, which upsets the ecol igical balance with recurring misery to the people and disastrous ct nsequences for the country's fu ure. Projects which bring econor dc benefits must be so planned as t 1 preserve and enhance our natural wealth, our flora and fauna."

उसके बाद, ज्यसभाध्यक्ष महोदय, इस घोषणा पत्र में कहा गया है कि केन्द्रीय स्तर पर इसके लिए ग्रावण्यक कार्यवाही की जाएगी और यह प्रसन्नता की बात है कि अभी फरगरी के महीने में एक रेजोल्णन के द्वारा एक कमेटी का निर्माण हम्रा है जिसमें प्लानिंग कमीशन के डिप्टी चेयरमैन उसके चेयरमैन हैं ग्रीर उसके टर्म्ज ग्राफ रेफोंस हैं।

"To review the existing laws on the subject >f environmental protection at tile Central and State levels and ecommended legislative measures required for ensuring environmental quality.

To recommend appropriate and adequate machinery in Government both at the Central and the State levels for improving environmental quality and to maintain ecological balance..."

यह जो कमेटी बनाई गई है उसे ग्रपनी रिपोर्ट 31 जुलाई 1980 तक देनी है ।मुझे ग्राणा है कि इसकी रिपोर्ट शीघ्र ही सरकार को दे दी जाएगी ग्रीर उसके बाद ग्रावण्यक कार्यवाही हो सकेगी । ग्रब मैं यह कहना चाहता हं हं कि पहाड़ों से जो नदियों मैं बाढ़ आती है, चाहे वह नेपाल की साईड से ग्राती हुई नदियों की हो, चाहे हिमाचल प्रदेश ब्रौर हमारे उत्तर प्रदेश के पहाड़ों की तरफ से हो इसका मुख्य कारण जंगलों का कटान है। इसलिए यह बहुत जरूरी है कि जंगलों को बचाया जाए । इसके साथ ही ऐसी नीति अपनाई जाए जिससे कि जगह-जगह पेड़ लगाए जा सकें ग्रौर ऐसे पेड़ लगाए जा सकें जिससे कि जमीन का कटाव रुक सके और एप्रीकलचर का जो प्रेशर है वह भी कम हो सके। इस संबंध में में ग्रापका ध्यान कुछ जो पहाड़ों में दुर्घटनायें हुई हैं उनकी तरफ दिलाऊंगा । 14 ग्रगस्त, 1977 को तवाषाट में एक घटना हुई थी जिसकी रिपोर्ट उस बक्त वहां के एक स्थानीय सार्वजनिक कार्यकर्ता श्री सुन्दर लाल बहुगुणा जी ने दी थी जो वहां गए थे ग्रीर जोकि चिपका ग्रान्दोलन के लिए मशहर हैं । उन्होंने ग्रपनी रिपोर्ट में जो लिखा उसमें से एक पैराग्राफ मैं पढ़ दं जिससे कि वहां की जो परिस्थिति उसका ग्रन्दाजा ग्राप लगा सकते हैं:

(No. 3) Bill, 1980

"तवाघाट क्षेत्र में हुई दुर्घटना कोई ग्राकस्मिक घटना नहीं थी, बर्लिक कई वर्षी से इस देश में होने वाली दुर्बटनाओं के ऋम में सबसे बड़ी दुर्घटना थी । दर गांव तो सन् 1937 में ही भूस्खलन से उजडने लगा था । सन् 1955 में गव्यांड धंसने लगा । 20 वर्ष बाद 1975 में इसकी पूतरावृत्ति हुई । 45 घर टंट गये पिछले सात वर्षी

[श्रीकृष्णानन्द जं।शी]

से, जब से सारे देण का ध्यान ग्राकर्षित करने वाली बेलाक्चल दुर्बटना उत्तराखण्ड में हुई, प्रति वर्ष इस प्रकार की दुर्घटनान्नों के समाचार मिल रहे हैं। उसी वर्ष इस क्षेत्र में तबाघाट ग्रौर नारोयण ग्राक्षम के बीच बरसात के दिनों भुस्खलन श्रीर नाले में वहने से कुछ जानें गई । 19 जुलाई, 1977 को दोपहर 1 बजे धारचला से 5 कि०मी० स्रागे तवाधाट सडक पर दो बार गांव के 35 मकान स्पाण खोला(नाला) की बाढ़ ग्रौर रेड़े के नीचे दब गए । पास की दुकान में बैठे हुए 11 व्यक्ति जान बचाने के लिए भागते हुए इस रेड़े की चपेट में ग्रा कर मर गये । धारचुला (भारत) और धारचुला (नेपाल) में पिछले वर्ष वारी-बारी से बाढ़ ग्रीर भुस्खलन के शिकार होते रहे हैं। पिक्रले वर्ष नेपाल में एक पूरा गांव दब गया । गोत्फागांव में भी पिछली बरसात में ही कई जगह दरारें पड़ गई थीं।"

उपसभाध्यक्ष महोदय, मैंने इसका रेफेंस इसलिए भी दिया कि इसमें हमारी सेना के 33 सिपाही दब कर मर गए थे, जो सीमा सुरक्षा के लिए वहां तैनात थे और 9-10 स्थानीय आदमी भी मरे। वहां पर आर्मी बैरक थे लेकिन अचानक भूस्खलन हुआ, बाढ़ आ गई।

इसी तरह से अभी यह ग्यांसू (उत्तर-काशी) में दुर्घटना जो पिछले महीने हुई है जिसमें 40 व्यक्ति मारे गये और गांव के गांव बह गये हैं। तो इस तरह की दुर्घटनाएं जो हो रही हैं इनको रोकने के लिए हमें जंगलों की जो तबाही हो रही है उसका संरक्षण करना ऋत्यंत आवश्यक है । इसलिए ऐसी नीति बनानी होगी जिससे कि उन पर प्रेशर कम पड़े ।

उपसभाध्यक्ष महोदय, मैं एक चीज की ग्रोर ग्रौर ग्रापका ध्यानदिलाना चाहता हूं उसके बाद बंद कर दूंगा । पिछले दफे प्रधान मंत्री जी बागेश्वर में जो हमारा मुदूर का इलाका है वहां ग्रायी थी वहां के लोगों ने उनको एक मेमोरेंडम दिया था। इस मेमोरेंडम में मुख्य दोतीन मुद्दे थे । पहला बागेश्वर ग्रंचल हेतु टनकपुर वागेश्वर रेलवे मार्ग के निर्माण की योजना को कार्यान्वित किया जाये। दुसरा, वागेश्वर पिण्डारी मार्ग को ब्रम्तर्राध-ट्रीय पर्यटन मार्ग घोषित करते हुए केन्द्रीय बजट से उसका निर्माण विविकास किया जाय तथा तीसरा पिण्डर घाटी योजना को कार्यान्त्रित करने के लिए केन्द्रीय संरक्षण प्रदान किया जाये ।

प्रधान मंत्री जी ने ग्राप्थासन दिया था कि इस पर सिम्पैथेटिक कंसीडरेशन किया जायेगा । ग्राशा है कि केन्द्र सरकार इसको देखेगी ।

एक श्रीर चीज कहकर मैं बंद कर दंगा । रानीखेत या श्रलमोड़े में श्राकाण- वाणी केन्द्र के लिए 19 फरवरी 1969 को सुचना प्रसारण मंत्री जी ने सदन में श्राक्ष्वासन दिया था श्रीर कहा था कि 71-72 तक वहां श्राडकास्टिंग स्टेशन बना दिया जायेगा । लेकिन श्रफसोस है कि वह श्रभी तक नहीं बन पाया है। मुझे उम्मीद है कि वह जल्दी से जल्दी बनाने की कोशिश की जायेगी।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Prof. Parikh.

PROF. RAMLAL PARIKH (Gujarat): Sir, I woul(prefer to speak tomorrow.

Appropriation

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): No, no, you start oday. Then you will get priority. Otherwise you will not get priority.

PROF. RAML/L PARIKH: The Minister is not th"re; the Deputy Minister is not there And the House is very thin.. prefer...

VICE-CHAIRMAN THE (SHRI GANESH ARVIND KULKARNI): That is your choice. The House stands adjourned till 11 A.M. to- I morrow.

> The House then adjourned at fiftythree minutes past five of the clock till eleven of the clock on Wednesday, the 30th July, 1980.